



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|---|---|---|
| - FOR ORDERS - | | | | |
| 1 | PIL(Suo Moto)/3/2022 | XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS. | SC, GHC | |
| 2 | WITH WP(C)/239/2024 | RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS | MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT | GA, ASSAM |
| 3 | WA/48/2023 | KRISHNA DEB. Versus THE STATE OF ASSAM AND 3 ORS. B | MR. P J SAIKIA, SR. ADV MR P DEKA MR. R DE MS M NIROLA | GA, ASSAM MR. A PHUKAN, SC, GAD(r-1 & 2) |
| 4 | PIL/65/2023 | BALEN BAISHYA Versus THE STATE OF ASSAM AND 9 ORS. | MR. N N B CHOUDHURY MR SAURADEEP DEY | GA, ASSAM MR. I CHOUDHURY (R-7) MR. S BISWAKARMA (R-7) MS G DAS (R-7) MR T DAS (R-7) R. CHAUHAN (R-7) MR R DAS (R-7) DY.S.G.I. MS A CHOPHY (R-7) SC, AAU |
| 5 | PIL/76/2023 | MINDAR KIRI TERON Versus THE UNION OF INDIA AND 6 ORS. | MR. A I KATHAR MR B RONGPHAR | GA, ASSAM MR. K K PARASAR (R-1,3) DY.S.G.I. SC, K A A C SC, PWD |
| 6 | WA/194/2023 | THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E | MR. B CHAKRAVARTY | MR. R MAZUMDAR |
| | WITH I.A.(Civil)/1541/2023 in WA/194/2023 | THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E | MR. B CHAKRAVARTY | |
| 7 | Cont.Cas(C)/775/2023 | DILIP KUMAR DUTTA Versus SUMIT SATTAWAN AND ANR | MR. A SARMA | MR. D SAIKIA (r-2) MR D KALITA (R-1) MR. S BORA (r-2) MR. D NATH (R-1) |

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|----|--|--|--|--|
| 8 | WP(C)/7550/2023 | UNION OF INDIA AND 5 ORS. Versus MOHAN DAS ACIO AND 144 ORS | MR H GUPTA | |
| 9 | WA/5/2024 | NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS. | MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, P H E |
| 10 | WA/63/2024 | MANESWAR BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS | MR. D P BORAH MR U GHOSH | SC. BTC |
| 11 | WA/79/2024 | STATE OF ASSAM AND OTHERS Versus MEHBUB ALAM MAZUMDER AND 5 ORS. | MR. D NATH SR. GA, ASSAM | |
| 12 | WA/117/2024 | DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS | MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA | SC, APSC SC, HEALTH |
| 13 | WA/141/2024 FIXED | MS DHARNAD BRAHMAPUTRA FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS | MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI | GA, ASSAM SC, FISHERY |
| | WITH I.A.(Civil)/1301/2024 in WA/141/2024 | MS DHARNAD BRAHMAPUTRA FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS | MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI | GA, ASSAM SC, FISHERY |
| 14 | Cont.Cas(C)/173/2024 | ANJAN KUMAR BHATTACHARJEE Versus POMI BARUAH | MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI | MR. K GOGOI MR S DAS |
| 15 | I.A.(Civil)/1113/2024 CAVT. NO.006620/24,N CAVT./66/2024 in WA/1523/2024 | THE STATE OF ASSAM Versus BILAYET HUSSAIN | MR. N J KHATANIAR SC, EDU | DR. B AHMED MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA (r-2) MR M HUSSAIN FOR CAVEATOR |
| | WITH WA/1523/2024 (Filing Number) | State Of Assam Secretary To The Gov Of Assam Versus Bilayet Hussain F | MR. NAYAN JYOTI KHATANIAR | |
| 16 | I.A.(Civil)/1116/2024 in WA/4225/2024 | WILLIAMSON MAGOR EDUCATION TRUST AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS | MS. S SARMA MS D DEORI | MR. R MAJUMDAR MR. M K NATH DY.S.G.I. |
| | WITH WA/4225/2024 (Filing Number) | WILLIAMSON MAGOR EDUCATIONAL TRUST AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS F | MS. S SARMA | |
| 17 | I.A.(Civil)/1427/2024 in WA/16001/2023 | EMPLOYEES PROVIDENT FUND ORGANIZATION Versus KARUNA RAI ROY AND 10 ORS. | MR. P K ROY MR. S K CHAKRABORTY | DY.S.G.I. SC, A A I |
| | WITH WA/16001/2023 (Filing Number) | EMPLOYEES PROVIDENT FUND ORGANIZATION Versus KARUNA RAI ROY AND 10 ORS. B | MR. P K ROY | |
| 18 | I.A.(Civil)/1429/2024 IN PIL/79/2020 (D/O) in PIL/79/2020 | SYED SAHIDUL ISLAM AND ANR Versus THE UNION OF INDIA AND 6 ORS | MS. T SOM MRS M BARMAN MR H DAS MS. L ISLAM | GA, ASSAM SC, NHAI MR. K K PARASAR MR A BORUAH (R7) DY.S.G.I. |
| 19 | I.A.(Civil)/1432/2024 in WA/5317/2024 | ANUP SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. R C DAS MR S HUSSAIN B RONGHANGPI | GA, ASSAM |

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| | WITH WA/5317/2024 (Filing Number) | ANUP SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. R C DAS | |
| 20 | I.A.(Civil)/1452/2024 in WA/5055/2024 | OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS | MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA | SC, HIGHER EDU SC, FINANCE |
| | WITH WA/5055/2024 (Filing Number) | OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS E | MR. T DEURI | |
| | WITH I.A.(Civil)/1453/2024 | OM PRAKASH SAH Versus THE STATE OF ASSAM AND 4 ORS | MS B BHUYAN MR. T DEURI MR D S DEKA MS R DAS MS M.CHAKRABORTY MS A DAS MS. L WANGSA | SC, HIGHER EDU SC, FINANCE |
| - FOR FRESH ADMISSION WITH STAY/BAIL - | | | | |
| 21 | WA/100/2024 CAVT./683/2023 | KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS. | MR. S BANIK MR. B U LASKAR | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR |
| 22 | WITH WA/355/2023 | KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A | MR. S BANIK MR. B U LASKAR | MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR |
| 23 | WA/112/2024 | BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS MS D DEVI | GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE |
| | WITH I.A.(Civil)/1036/2024 in WA/112/2024 | BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS MS D DEVI | GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE |
| 24 | WA/150/2024 | THE STATE OF ASSAM AND ANR. Versus SRI SHYAMLAL SARKAR AND 22 ORS | MR.N SARMA | MR. P J SAIKIA MR. A K GUPTA (R-1-3- 8-11, 14,15,17,21 and 22) |
| 25 | WA/157/2024 | DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 3 ORS | MR. S BANIK | SC, CO OP |
| 26 | WA/163/2024 | SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR | SC, ELEM. EDU GA, ASSAM |
| 27 | WP(C)/1128/2024 | SMTI. MINA DAS Versus THE UNION OF INDIA AND 3 ORS | MS M DAS A KONWAR | MR. B CHAKRAVARTY DY.S.G.I. |
| 28 | WP(C)/2643/2024 | UTPAL SHOME Versus THE BANK OF BARODA AND 3 ORS | MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED | SC, BANK OF BARODA |
| 29 | WP(C)/2672/2024 | IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH | SC, SEC. EDU. |

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

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| 30 | WA/460/2023 | MALABIKA DHAR Versus THE STATE OF ASSAM AND 3 ORS. H | MR. K SARMA MR. S BORUAH | SC, FINANCE SC, GHC |
| 31 | C.Ex.App./3/2024 | COMMISSIONER OF CENTRAL EXCISE Versus M/S BRAHMAPUTRA CARBON LTD. | SC, GST MR. S C KEYAL | |
| | WITH I.A.(Civil)/1478/2024 in C.Ex.App./3/2024 | COMMISSIONER OF CENTRAL EXCISE Versus M/S BRAHMAPUTRA CARBON LTD. | SC, GST MR. S C KEYAL | |
| 32 | PIL/28/2024 | KHANIN DEKA AND ANR Versus THE STATE OF ASSAM AND 11 ORS | MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. K M TALUKDAR MR H BETALA MR C KUMAR | GA, ASSAM SC, INCOME TAX SC, PWD |
| 33 | WA/97/2024 | APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS | MR. T J MAHANTA MR. S N TAMULI MS. P K ZANNAT MS A BEGUM MS P DEKA | SC, GMC |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 34 | PIL/17/2021 FIXED | ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR M GOSWAMI MR S BORTHAKUR MS. P BORAH | MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M GOSWAMI MR R SINGHA MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS S PATOWARY MS B DEVI (r-11) |
| 35 | WA/388/2022 | GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B | MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR | MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC |
| 36 | WA/265/2023 | UNION OF INDIA Versus LALMALSAWMI | MR. B CHAKRAVARTY MR. S K MEDHI | MR S DUTTA (R-1-3-5-49,51, 52,54-69,7-87,89,103, 105-117,11-126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM |
| | WITH I.A.(Civil)/1958/2023 in WA/265/2023 | UNION OF INDIA Versus LALMALSAWMI | MR. B CHAKRAVARTY MR. S K MEDHI | GA, MIZORAM |
| | WITH WA/320/2023 | THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS. | MR. S K MEDHI | MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM |
| | WITH I.A.(Civil)/2377/2023 in WA/320/2023 | THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS. | MR. S K MEDHI | GA, MIZORAM |

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| 38 | WA/124/2024 | JOHIRUL ISLAM Versus THE UNION OF INDIA AND 3 ORS. | MR. A ALI MR. Y ALI | MS. B SARMA (C.G.C.) DY.S.G.I. |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 39 | PIL(Suo Moto)/2/2018 | X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS | MR S S DEY GHC | MR. D SAIKIA, AG, ASSAM MR. S C KEYAL, ASSTT.S.G.I. (R-5) MR. D DAS, AG, MIZORAM(R-7) GA, AP MRS T KHRO, ADDL. AG,NAGALAND(R-6) |
| 40 | WP(C)/285/2022 | MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND 6 ORS | MS. S CHAKRAVARTY | MR. U K NAIR (r-3 to 7) MR. K GOGOI MR H K DAS (r-3 to 7) MR. A BORO (r-3 to 7) |
| | WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022 | MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR | MS. S CHAKRAVARTY | AG, MIZORAM |
| 41 | WITH Cont.Cas(C)/38/2022 | MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR | MS. S CHAKRAVARTY | |
| 42 | WITH PIL/44/2022 | MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR | MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN MR. S. B. CHAKMA MR. V. HEGDE | ADDL. A.G., MIZORAM GA, MIZORAM |
| | WITH I.A.(Civil)/2833/2022 in PIL/44/2022 | MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR | MS. S CHAKRAVARTY | AG, MIZORAM |
| | WITH I.A.(Civil)/468/2023 in PIL/44/2022 | ISAAC VANLALTLANA Versus THE STATE OF MIZORAM AND ANR | MR S DAS J C LALNUNSANGA MR K DEKA | MS. S CHAKRAVARTY GA, MIZORAM |
| | WITH I.A.(Civil)/469/2023 in PIL/44/2022 | ISAAC VANLALTLANA Versus THE STATE OF MIZORAM AND ANR | MR S DAS J C LALNUNSANGA MR K DEKA | MS. S CHAKRAVARTY GA, MIZORAM |
| | WITH I.A.(Civil)/1295/2023 in PIL/44/2022 | C LALRUATMAWIA, Versus MIZORAM CHAKMA STUDENTS UNION AND 2 ORS. | MR S DAS J C LALNUNSANGA MR K DEKA | MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN GA, MIZORAM |
| | WITH I.A.(Civil)/1297/2023 in PIL/44/2022 | C LALRUATMAWIA, Versus MIZORAM CHAKMA STUDENTS UNION AND 2 ORS. | MR S DAS | GA, MIZORAM |
| 43 | PIL/36/2023 FIXED | BALEN BAISHYA Versus THE STATE OF ASSAM AND 5 ORS. | MR S BORTHAKUR MR SAURADEEP DEY | MRS. A GAYAN MR. I CHOUDHURY (R-1) MR. S BISWAKARMA (R-1) MS P AGARWAL (r-4) MR T DAS (R-1) DY.S.G.I. SC, AGRI. DEPARTMENT SC, AAU SC, U G C |

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|----------------|---------------------------------|--|---|--|
| 44 | WP(C)/1417/2023 | SAURAV CHETIA AND 14 ORS Versus THE UNION OF INDIA AND 7 ORS | MR. M BHAGABATI MS. B TALUKDAR MS M GOGOI | GA, ASSAM MR. U K NAIR(R-4,5,6,7) MS. A VERMA(R-4,5,6,7) MS. SUDAKSHINA K.(R-4,5,6,7) MR. S S ROY MR. A BORO(R-4,5,6,7) DY.S.G.I. SC, NRL |
| 45 | WP(C)/4242/2023 | RANJIT KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS | MR. A BHATTACHARJEE MR. D J KAPIL | GA, ASSAM MR. S K DAS (R-7) MR D BARMAN (R-7) SC, GHC |
| HEARING | | | | |
| 46 | PIL/77/2018 | ASOM BASAOK Versus THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE AND 37 ORS. | MR. K N CHOUDHURY MR D J DAS MR D DEKA | GA, ASSAM MR. B D GOSWAMI, ADDL. AG, ARUNACHAL PRADESH MR. A KALITA, ADDL. AG, MIZORAM ASSTT.S.G.I. MS. T KHRO, ADDL. AG, NAGALAND SC, FOREST SC, REVENUE |
| WITH | | | | |
| 47 | PIL/39/2023 | PARITOSH KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS. | MR. M P SARMA MR. S K ROY MS D MAHANTA MS S DAS | GA, ASSAM SC, FOREST |
| 48 | ITA/11/2019 | PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK | MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI | |
| 49 | WP(C)/8682/2019 | KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS. | MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA | SC, N C T E SC, SEC. EDU. |
| WITH | | | | |
| 50 | WP(C)/7959/2017 | PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS. | MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI | GA, ASSAM SC, SECONDARY EDUCATION |
| WITH | | | | |
| 51 | WP(C)/840/2018 | PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM | MR A R BHUYAN | GA, ASSAM SC, SEC. EDU. |
| WITH | | | | |
| 52 | WP(C)/5480/2019 | IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. | MR. S K DAS MR. D BARMAN | MR. I ALAM (SC, N.C.T.E) SC, SEC. EDU. |
| WITH | | | | |
| 53 | WP(C)/5992/2019 | SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS. | MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR | MR. I ALAM SC, N C T E SC, SEC. EDU. |
| WITH | | | | |
| 54 | WP(C)/4250/2020 | SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS | MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR | SC, N C T E SC, SEC. EDU. |
| WITH | | | | |
| 55 | WP(C)/571/2022 | CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR H BEZBARUA MR. U SARMA | SC, SEC. EDU. |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOOND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 1

[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|--|--|-----------------------------------|--|
| 1 | Review.Pet./89/2018 IN WA/99/2017 (D/O) | THE STATE OF ASSAM AND 3 ORS Versus ASSAM FLYING CLUB AND 2 ORS | MR. D NATH ADDL. SR. GA, ASSAM | MR. J C CHAUDHURY (R3) MR G C SHARMA (R3) |
|---|--|--|-----------------------------------|--|

LEAVE NOTE OF ADVOCATES FOR 22/05/2024

| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,22nd May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|--|---|
| MOTION | | | |
| 1 Cont.Cas(C)/259/2024 | ABDUL BARIQUE AND ORS Versus NARAYAN KONWAR AND ANR | MR S BORTHAKUR MR. M MONDAL | |
| 2 Cont.Cas(C)/260/2024 | SURESH DAS Versus SMTI POMI BARUAH, ACS | MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI | |
| 3 Cont.Cas(C)/265/2024 | SANKAR DAS Versus POMI BARUAH | MR. A DEKA | |
| 4 Cont.Cas(C)/268/2024 | PRANAB DAS AND FIVE ORS Versus NARAYAN KONWAR AND ANR | MR. M MONDAL MR. S BORTHAKUR | |
| 5 Cont.Cas(C)/269/2024 | HITESH CH DEKA AND ORS Versus NARAYAN KONWAR AND ANR | MR S BORTHAKUR MR. M MONDAL | |
| 6 WP(C)/2648/2024 | BANIKANTA NATH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. S K SINGHA B KUMAR | SC, ELEM. EDU |
| 7 WP(C)/2651/2024 | HAFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR E AHMED MISS R A CHOUDHURY | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 8 WP(C)/2653/2024 | TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS | MR. B PURKAYASTHA DIKSHITA DEKA | SC, SEC. EDU. |
| ADMISSION | | | |
| 9 WP(C)/4436/2020 FIXED | PRABIN CH BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. R C DAS MR P BURAGOHAIN | GA, ASSAM SC, AG MR. N DEKA MR. R HAZARIKA (R7) SC, SEC. EDU. SC, FINANCE SC, I O C |

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| 10 | WP(C)/2509/2021 FIXED | BHARATI DEVI Versus THE STATE OF ASSAM AND 5 ORS | DR. B AHMED MR. U K NAIR MR. P D NAIR MS. L DAS MR. A K AZAD MR P D NAYAK MR. M P SARMA MR. A BORO MR A CHAKRABORTY MS D MAHANTA MR A CHETIA | SC, HIGHER EDU MR. K GOGOI, SC, HIGHER EDUCATION |
| 11 | WP(C)/7293/2021 FIXED | BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS | MR H DAS MR. B C DEKA | SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG |
| 12 | WP(C)/343/2023 FIXED | MAYADEVI MEDHI Versus THE STATE OF ASSAM AND 4 ORS. | MR H DAS MR. B C DEKA | SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE |
| 13 | WP(C)/717/2023 B/O | DR. LALATENDU SAHU Versus THE STATE OF ASSAM AND 6 ORS | MR H K DAS MR. U PATHAK MR N K SARMA | SC, HIGHER EDU GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE |
| 14 | WP(C)/1119/2023 FIXED | BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS. | MS. A TALUKDAR | MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT. |
| 15 | WP(C)/2664/2023 FIXED | ASHMITA BHARADWAJ Versus THE STATE OF ASSAM AND ANR. | MR B KAKATI MR A ALI | SC, ELEM. EDU |
| | WITH | | | |
| 16 | WP(C)/2666/2023 | ASHA HAJARIKA Versus THE STATE OF ASSAM AND ANR. | MR B KAKATI MR A ALI | SC, SEC. EDU. |
| 17 | WP(C)/4803/2023 FIXED | DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS. | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | SC, ELEM. EDU SC, SEC. EDU. |
| 18 | WP(C)/5093/2023 FIXED | SUDARSHANA BATSHAH Versus THE STATE OF ASSAM AND 4 ORS | MR. Y S MANNAN MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR | SC, RMSA MR. N HAQUE (r-7,8) MR. A K AZAD (r-7,8) SC, SEC. EDU. |
| 19 | WP(C)/7407/2023 FIXED | MADHUSUDHAN DASGUPTA Versus THE STATE OF ASSAM AND 2 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | SC, ELEM. EDU |
| 20 | WP(C)/1664/2024 FIXED | WAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS | MR. A DEKA | SC, ELEM. EDU SC, SEC. EDU. |
| 21 | WP(C)/1723/2024 FIXED | RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S U AHMED MR A HAWARI | SC, ELEM. EDU |
| | | ORDERS | | |
| 22 | Cont.Cas(C)/422/2022 FIXED | LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR |
| 23 | Cont.Cas(C)/715/2022 REV. PET 167/16 WP(C) 9306/19 WP(C) 3190/12 (ALL D/O), FIXED | DILIP KUMAR TALUKDAR AND 4 ORS Versus DR. BIJOYA CHUODHURY AND 2 ORS | MR. N SARMA MR H BEZBARUA | MR B KAUSHIK (R-3) |
| 24 | Cont.Cas(C)/372/2023 FIXED | AMAR SHEEL AND 2 ORS Versus NARAYAN KONWAR AND ANR | MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS | MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2) |

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| 25 | WITH Cont.Cas(C)/370/2023 | NIRANJAN BORDOLOI Versus NARAYAN KONWAR AND ANR | MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS | MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2) |
| 26 | WITH Cont.Cas(C)/373/2023 | MD. ABUL KALAM Versus NARAYAN KONWAR AND ANR | MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS | MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2) |
| 27 | WITH Cont.Cas(C)/385/2023 | SWARNA PRAVA BORDOLOI AND ANR Versus NARAYAN KONWAR AND ANR | MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS | MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK |
| 28 | Cont.Cas(C)/8/2024 FIXED | AFRUZA KHATUN Versus NARAYAN KONWAR AND ANR | MR. A F N U MOLLAH K ZAMAN | MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. S CHUTIA (r-2) |
| 29 | Cont.Cas(C)/17/2024 FIXED | JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2) |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|---|
| MOTION | | | | |
| 1 | WP(C)/6703/2018 FIXED, WITH LCR | IMAN ALI Versus THE UNION OF INDIA AND 6 ORS | MR. M A SHEIKH MR M HUSSAIN MS F INTAZ MR. K U AHMED | SC, NRC MR. K BORUAH (R7) MR. M ALOM (R7) ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 2 | WP(C)/6795/2019 FIXED, WITH LCR | KRITIBASH HALDER AND ANR. Versus THE UNION OF INDIA AND 7 ORS. | MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 3 | WP(C)/2217/2024 | JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 4 | WP(C)/2645/2024 | KHODEZA BEGUM @ KHODEZA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. S A AHMED MR F H LASKAR (2) A. KHANAM C S KAMTHONG | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| ADMISSION | | | | |
| 5 | WP(C)/2753/2017 WITH LCR | SHAHIDA KHATUN Versus THE UNION OF INDIA and 3 ORS. | MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN | GA, ASSAM ASSTT.S.G.I. |
| 6 | WP(C)/2802/2017 WITH LCR | NASIRAN BIBI Versus THE UNION OF INDIA and 4 ORS. | MR G S SARKAR MR.Z HUSSAIN | GA, ASSAM ASSTT.S.G.I. |
| 7 | WP(C)/3069/2017 WITH LCR | RABIYA BEGUM @ RUBYIA KHATUN Versus THE UNION OF INDIA and 4 ORS. | MR.S AHMED MS.A KHATUN MS.P SARMAH | GA, ASSAM ASSTT.S.G.I. |
| 8 | WP(C)/3206/2017 WITH LCR | ASAN ALI @ MD. ASHAN ALI and 5 ORS. Versus THE UNION OF INDIA and 4 ORS. | MR.Z HAMMAD MR.R A CHOUDHURY MDE AHMED | GA, ASSAM ASSTT.S.G.I. |
| 9 | WP(C)/3213/2017 WITH LCR | HRISHIKESH DAS @ PAUL Versus THE UNION OF INDIA and 4 ORS. | MS.S BORO MR.B PAUL MS.S PAUL | GA, ASSAM ASSTT.S.G.I. |

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| 10 | WP(C)/3233/2017 WITH LCR | BASANTI BALA KHATRIYA @ BASANTI BALA RAJBONGSHI Versus THE UNION OF INDIA and 3 ORS. | MR.B HUSSAIN MR.A T SIKDER MR.S ALIM | GA, ASSAM ASSTT.S.G.I. |
| 11 | WP(C)/3240/2017 WITH LCR | NUR ISLAM @ NOOR ISLAM Versus THE UNION OF INDIA and 4 ORS. | MR.K SINGHA MR.A K SINGH | GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM |
| 12 | WP(C)/3246/2017 WITH LCR | ABDUL BAREK Versus THE UNION OF INDIA and 5 ORS. | MS.S G BARUAH MS.Q RAI MS.S SANGMA MR.A SARAWGI | GA, ASSAM ASSTT.S.G.I. |
| 13 | WP(C)/3339/2017 WITH LCR | JAMELA KHATUN @ JALIMON KHATUN @ JAMILA KHATUN Versus THE UNION OF INDIA and 7 ORS. | MR.M U MONDAL MS N NASRIN MD I H KHAN | GA, ASSAM ASSTT.S.G.I. |
| 14 | WP(C)/3342/2017 WITH LCR | ALI AKBAR Versus THE UNION OF INDIA and 7 ORS. | MR.M U MONDAL MSN NASRIN MDI H KHAN | GA, ASSAM ASSTT.S.G.I. |
| 15 | WP(C)/3347/2017 WITH LCR | MD. ABDUL ZABBAR @ A. ZUBBAR Versus THE UNION OF INDIA and 3 ORS. | MR.M K HUSSAIN MS.S Y AHMED MR.A MATIN | GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I. |
| 16 | WP(C)/3396/2017 WITH LCR | AZAHAR ALI Versus THE UNION OF INDIA and 3 ORS. | MR.A F N U MOLLAH MR.A R SIKDAR MR.M H TALUKDAR MR.H R AHMED | GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1) |
| 17 | WP(C)/3620/2017 WITH LCR | AINAL HOQUE @ AINAL ALI Versus THE UNION OF INDIA and 3 ORS. | MD.A HUSSAIN | GA, ASSAM(R2-4) ASSTT.S.G.I.R1 |
| 18 | WP(C)/3830/2017 WITH LCR | LAKHI MONDAL@ LAKHSMI BALA MONDAL@ LAKHI BALA MONDAL Versus THE UNION OF INDIA and 4 ORS | MR.M U MAHMUD MR.A DAS MR C KALITA MD.S ISLAM MR.S HOQUE MR.M ALI | GA, ASSAM ASSTT.S.G.I. |
| 19 | WP(C)/3977/2017 WITH LCR | HAKIM ALI @ HAKIM UDDIN Versus THE UNION OF INDIA and 4 ORS | MR.A A MONDAL MR.S HUSSAIN MR.K MIRA | GA, ASSAM ASSTT.S.G.I. |
| 20 | WP(C)/4078/2017 WITH LCR | ZOHIRUL ISLAM Versus THE UNION OF INDIA and 3 ORS. | MR.A R SIKDAR MR.M H TALUKDAR | GA, ASSAM ASSTT.S.G.I. |
| 21 | WP(C)/4131/2017 WITH LCR | MUSSTT. HAZERA KHATUN BIBI @ HAZRA KHATUN Versus THE UNION OF INDIA and 3 ORS. | MR. M A SHEIKH MR. M HOSSAIN MS. F INTAZ MR. K U AHMED | GA, ASSAM ASSTT.S.G.I. |
| 22 | WP(C)/4138/2017 WITH LCR | BHAGIRATH MALODAS Versus THE UNION OF INDIA and 3 ORS. | MR.U DAS MR.D K MEDHI | GA, ASSAM ASSTT.S.G.I. |
| 23 | WP(C)/4197/2017 WITH LCR | MD ABDUL JALIL Versus THE UNION OF INDIA and 3 ORS. | MR.S C BISWAS MR.A DAS MS.U NANDA MRS.J BORAH | GA, ASSAM ASSTT.S.G.I. |
| 24 | WP(C)/4350/2017 WITH LCR | LALBHANU NESSA @ LALBHANU Versus THE UNION OF INDIA and 3 ORS. | MR.M HAQUE MR.Z HUSSAIN | GA, ASSAM ASSTT.S.G.I. |
| 25 | WP(C)/4386/2017 WITH LCR | BIREN BISWAS @ BIRIN BISWAS Versus THE UNION OF INDIA and 3 ORS. | MR.S K GHOSH MS.F AHMED | GA, ASSAM ASSTT.S.G.I. |
| 26 | WP(C)/5307/2017 WITH LCR | GITA RANI GHOSH Versus THE UNION OF INDIA and 4 ORS. | MR. T ROY MR. A K HUSSAIN MR A HAQUE MR. B HUSSAIN | GA, ASSAM ASSTT.S.G.I. |
| 27 | WP(C)/5610/2017 FIXED, WITH LCR | USMAN GONI @ USMAN ALI Versus THE UNION OF INDIA and 4 ORS. | MR.B P SINHA MR.J C GOGOI MS.R SARKAR | GA, ASSAM ASSTT.S.G.I. |

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| 28 | WP(C)/5841/2017 WITH LCR | ABDUL SUBHAN Versus THE UNION OF INDIA and 4 ORS. | MR.A A MONDAL MR.B ISLAM MR.N A AHMED | GA, ASSAM ASSTT.S.G.I. |
| 29 | WP(C)/5846/2017 WITH LCR | MUSSTT. AMBIYA KHATUN Versus THE UNION OF INDIA and 3 ORS. | MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN | GA, ASSAMR2-4 ASSTT.S.G.I.(R1) |
| 30 | WP(C)/5849/2017 WITH LCR | JOINAL ABEDIN Versus THE UNION OF INDIA and 3 ORS. | MR.M U MAHMUD MR.R HUSSAIN MR.A DAS MR.S ISLAM MR.S HOQUE MS.R BORAH MR.M ALI MRS.M SARMA MR.F HAQUE | GA, ASSAM ASSTT.S.G.I. |
| 31 | WP(C)/5887/2017 WITH LCR | ARFAN ALI Versus THE UNION OF INDIA and 5 ORS. | MR.A DEB MS.J CHOUDHURY MR.J ISLAM MR.A A R KARIM MR.A KUMAR | GA, ASSAM ASSTT.S.G.I. |
| 32 | WITH WP(C)/5859/2017 | CHAMPA KHATUN Versus THE UNION OF INDIA and 5 ORS. | MR.A DEB MS.J CHOUDHURY MR.J ISLAM MR.A A R KARIM MR.A KUMAR | GA, ASSAM ASSTT.S.G.I. |
| 33 | WP(C)/5893/2017 WITH LCR | MD. LATU MIYA Versus THE UNION OF INDIA and 4 ORS. | MR.M RAHMAN MR.D HUSSAIN MR.A S TAPADER MD.A MANNAN | GA, ASSAM ASSTT.S.G.I. |
| 34 | WP(C)/1304/2018 WITH LCR | RAMEN BISWAS Versus THE UNION OF INDIA AND 4 ORS | MS. D GHOSH | GA, ASSAM SC, NRC SC, ELECTION COMMISSION. SC, F.T |
| 35 | WP(C)/3522/2018 WITH LCR | HAZERA KHATUN AND ANR. Versus THE UNION OF INDIA AND 5 ORS. | MR A A DEWAN MR. J N ISLAM MRS. P PHUKAN | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 36 | WITH WP(C)/3218/2018 | MUSSTT. RABIYA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS. | MR A A DEWAN MS. P PHUKAN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 37 | WP(C)/8732/2018 WITH LCR | SWARUFA BEGUM @ SARUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. M RAHMAN MR. A RAHMAN MS A AHMED | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 38 | WP(C)/8878/2018 WITH LCR | SAIRAN NESSA @ SAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS. | MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T |
| 39 | WP(C)/8883/2018 WITH LCR | DODIRAM THAKURI @ DADHIRAM THUKURI Versus THE UNION OF INDIA AND 5 ORS | MR. P P DUTTA MR. K K HANDIQUE | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 40 | WP(C)/3220/2023 | REJIYA SULTANA AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR R S CHAUHAN MRS R RAJAK | GA, ASSAM |

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| 41 | WA/64/2024 FIXED, WITH OFFICE NOTE | JAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS. B | MR. K N CHOUDHURY MR. R M DEKA MR. L GOGOI | SC, P AND R.D. GA, ASSAM |
| 42 | WA/111/2024 FIXED, WITH OFFICE NOTE | THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus HI SPEED LOGISTICS PVT LTD AND 2 ORS | MR B K SINGH MR D AKRAM | MRS. R BORBORA MS. N DEY |
| ORDERS | | | | |
| 43 | W.P.(CrI.)/28/2022 FIXED | AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS. | MR. A CHAMUAH MR. A BHATTACHARYYA | GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS |
| 44 | CrI.A./53/2024 WITH OFFICE NOTE, LCR 2 FILES | N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY | MR. K SINGHA MR P J PATAR M DEVI | SC, NIA |
| 45 | WA/106/2024 FIXED, WITH OFFICE NOTE | PRAKASH PHUKAN Versus THE UNION OF INDIA AND 4 ORS | MR. SURAJIT DUTTA MR. M DUTTA MR K M BORA | GA, ASSAM DY.S.G.I. |
| 46 | I.A.(Civil)/857/2024 B/O, WITH LCR in WP(C)/7294/2023 | MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS | MR S HOQUE M ISLAM | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| | WITH WP(C)/7294/2023 | MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS | GA, ASSAM MR S HOQUE M ISLAM SC, ECI SC, F.T | DY.S.G.I. |
| HEARING | | | | |
| 47 | WP(C)/7681/2018 FIXED, WITH OFFICE NOTE | M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS. | MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI | MR. S BORA MR D SAIKIA SC, GMC |
| 48 | WITH WP(C)/7682/2018 | M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS. | MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI | SC, GMC |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |

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|-----|---------------|------------|----|------------|
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



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2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER
RISING OF DIVISION BENCH - I, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|---|---|--|--|
| 1 | I.A.(Civil)/2276/2021 in Co.Pet./3/2015 | M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS Versus M/S BHURA BROTHERS (AGENCIES) AND ANR. | MR G KHANDELIA MR. K DEKA | DR. A SARAF |
| | WITH Co.Pet./3/2015 | M/S BHURA BROTHERS AGENCIES Versus M/S DOLOO TEA CO. INDIA LTD. and 3 ORS. | DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY | MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3) |
| | WITH I.A.(Civil)/2575/2022 in Co.Pet./3/2015 | M/S BHURA BROTHERS (AGENCIES) Versus M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS. | MR. S K SINGH MS N RAHMAN | MR G KHANDELIA |

HEARING

| | | | | |
|---|---|--|---|---|
| 2 | WP(C)/541/2012 PART-HEARD, FIXED | GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS | MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR | MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I. |
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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV

THIS BENCH WILL RISE AS SOON AS
DIVISION BENCH-I RISES AND WILL
SIT AGAIN AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE THE
CHIEF JUSTICE AND HIS LORDSHIP,
IF REQUIRED]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------------------------|--|---|--|
| MOTION | | | | |
| 1 | Cont.Cas(C)/262/2024 | BIPUL CHILA OJA Versus KAILASH KARTHIK N IAS AND ORS | MR. P HAZARIKA P. BORAH | |
| 2 | Cont.Cas(C)/266/2024 | MS BORTHAKUR AND ASSOCIATES Versus MEGHA NIDHI DAHAL IAS | MR. R GOSWAMI | |
| 3 | WP(C)/1815/2024 | M/S D. KUMAR AND COMPANY Versus THE STATE OF ASSAM AND 5 ORS. | MR. M SARMA | SC, P H E SC, FINANCE |
| 4 | WP(C)/1875/2024 | M/S BORGHAIN ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR. M SARMA | SC, P H E SC, FINANCE |
| 5 | WP(C)/2454/2024 | SOLEMAN ALI Versus THE UNION OF INDIA AND 6 ORS | MR. A DAS MS M BHARATI | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 6 | WP(C)/2649/2024 | SUNIL BASUMATARY Versus INDIAN OIL CORORATION LIMITED AND ANR | MR H P GUWALA MR. A BORO | SC, I O C |
| 7 | WP(C)/2659/2024 | SUDHA DEVI SINGH Versus THE STATE OF ASSAM AND ANR | MR. S CHAMARIA MR A N SARMAH | GA, ASSAM |
| 8 | WP(C)/2660/2024 | ABDUS SAMAD SK Versus THE STATE OF ASSAM AND 3 ORS | MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR | SC, P AND R.D. GA, ASSAM |
| 9 | WP(C)/2662/2024 | ABDUL KHALEQUE AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS | MR S BORTHAKUR MR P H KONWAR | GA, ASSAM SC, GMC |

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|-------------------------------------|--|--|--|--|
| 10 | WP(C)/2664/2024 | M/S SHIVAM BHARTIA JV Versus THE STATE OF ASSAM AND 3 ORS | MR. P J SAIKIA B BURAGOHAIN MS D DUTTA | SC, PWD |
| 11 | WP(C)/2668/2024 | RUNU BEGUM Versus THE STATE OF ASSAM AND 8 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 12 | WP(C)/2675/2024 | M/S MEDHI BROTHERS Versus UNION OF INDIA AND 5 ORS | MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA | SC, IITG DY.S.G.I. |
| ORDER NO STEPS | | | | |
| 13 | Cont.Cas(C)/174/2015 | PRANESWAR BASUMATARY Versus SMTI MADHURIMA BARUAH SEN and ANR. | MS.K DUTTA | MR.C GOSWAMI |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 14 | I.A.(Civil)/1438/2024 in Cont.Cas(C)/366/2022 | SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus AKASH DEEP, IAS | J U AHMED MR S R NAWAZ | |
| | WITH Cont.Cas(C)/366/2022 | SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus ANURAG GOEL, IAS | J U AHMED MR S R NAWAZ | MR. D SAIKIA MR. S BORA MR. R K MUSHAHARY |
| 15 | I.A.(Civil)/1444/2024 in Cont.Cas(C)/309/2022 | SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus AKASH DEEP, IAS | J U AHMED MR S R NAWAZ | |
| | WITH Cont.Cas(C)/309/2022 | SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SIDDHARTHA SINGH, IAS and ANR. | J U AHMED MR S R NAWAZ | MR. D SAIKIA MS. R B BORA MR. S BORA |
| ADMISSION | | | | |
| 16 | WP(C)/6204/2017 | M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS | MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI | MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE |
| 17 | WP(C)/7542/2017 | M/S. BRAHMAPUTRA TECHNOLOGIES Versus THE UNION OF INDIA and 4 ORS. | MR.S D PURAKAYATHA MR.S CHOUDHURY MR.D SHARMA | DR.B AHMED SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. |
| 18 | WP(C)/8791/2019 FIXED | DEOPANI TEA ESTATE AND ANR. Versus THE BOARD OF TRUSTEES AND 4 ORS. | MR B KAUSHIK MR. S HAZARIKA | SC, ATEPFO |
| 19 | WP(C)/9289/2019 | BANI HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS. | MRS L BORUAH MISS. M BORAH MR. B B BORAH MS. B CHOWDHURY | SC, PWD |
| 20 | WP(C)/737/2022 WITH WP(C) 3225/2017(D/O), FIXED (AT 2:00 P.M.) | DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. Versus THE STATE OF ASSAM AND 8 ORS. | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY | MR. D DAS SR. ADV (R-9) GA, ASSAM MR P SHARMA, SC, FISHERIES DEPTT. ASSAM MR H K NATH (R-9) MR D J MEDHI (R-9) SC, REVENUE |
| | WITH WP(C)/941/2020 CAVT. NO. 0009/2020 | M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS. | MR. M DUTTA MR. N G KUNDU MR. P K R CHOUDHURY MS. S DEV | MR D J MEDHI GA, ASSAM MR D DAS (R5) MR H K NATH (R5) SC, FISHERY FOR CAVEATOR |

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|----|--|---|--|---|
| 22 | WITH WP(C)/3408/2020 | M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 4 ORS. | MR. N G KUNDU | GA, ASSAM SC, FISHERY |
| | WITH I.A.(Civil)/1477/2020 in WP(C)/3408/2020 | M/S. DIBRU-DANGORI PART-I MEEN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 4 ORS. | MR. D DAS SR. ADV MR H K NATH MR H K NATH | GA, ASSAM |
| 23 | WP(C)/4748/2022 FIXED | SMT. MIRA ISLARY Versus THE BODOLAND TERRITORAL COUNCIL AND 4 ORS. | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | SC, P AND R.D. SC, BTC SC, PWD |
| 24 | WP(C)/6525/2022 | M/S BARMAN TRADE AGENCY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS | MR S BORTHAKUR MR. D GOGOI | SC, GMC |
| 25 | WP(C)/6670/2022 | NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI | GA, ASSAM MR G BORDOLOI, SC, CO-OPERATION DEPTT. |
| 26 | WP(C)/6692/2022 | MD. BAHARATDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS. | MR. A C SARMA MR. B HALDAR MR. B KALITA | SC, APDCL |
| 27 | WP(C)/7645/2022 FIXED | ON THE DEATH OF PARESH KUMAR ROY, HIS LEGAL HEIRS- SMT SEWALI DEVI Versus THE STATE OF ASSAM AND 6 ORS | MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH | SC, FOREST |
| 28 | WITH WP(C)/7635/2022 | AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS. | MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH | SC, FOREST |
| 29 | Arb.P./35/2023 FIXED | PCM CEMENT CONCRETE PVT. LTD. Versus THE UNION OF INDIA AND ANR. | MR. S SHARMA | MRS. A GAYAN DY.S.G.I. |
| 30 | WP(C)/1235/2023 FIXED | PRAHALAD ROY AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU | GA, ASSAM |
| 31 | WP(C)/1394/2023 FIXED | MD. SULEMAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A SARMA MR. K KALITA MR. LENTSO | GA, ASSAM MR. B RAHMAN (r-6) |
| 32 | WP(C)/6378/2023 | GAFUR ULLAH AHMED Versus THE STATE OF ASSAM 6 ORS. | MR. SURAJIT DAS MR. A I ALI | SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE |
| 33 | WP(C)/6380/2023 | SATYA NATH DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. SURAJIT DAS MR. A I ALI | SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE |
| 34 | WP(C)/7421/2023 WITH OFFICE NOTE | MUKAND POLY PRODUCTS AND ANR Versus UNION OF INDIA AND 5 ORS | DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY | MR. S S ROY (r-2 to 6) MR. K GOGOI R SARMAH (FOR INTERVENOR) MS M KAKOTY (FOR INTERVENOR) DY.S.G.I. |
| 35 | WP(C)/7555/2023 FIXED | GANAKPARA FISHERY CO-OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS | MR B D DAS MRS R DEKA MR. F A HASSAN | SC, AFDC |
| 36 | WP(C)/124/2024 | M/S GAUHATI INDUSTRIAL SPARES Versus THE STATE OF ASSAM AND 3 ORS | MR R K DUTTA MR. U J SAIKIA MS M DAS | SC, HANDLOOM AND TEXTILE SC, FINANCE |

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|---------------|---|---|--|--|
| 37 | WP(C)/1585/2024 CAVT. NO.03082/024, | BIJU CHETRY Versus THE STATE OF ASSAM AND 7 ORS | MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI | MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. FOR CAVEATOR SC, REVENUE |
| 38 | WP(C)/1930/2024 FIXED | AHSANUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS. | MR. R A CHOUDHURY MR. R A MAZUMDER | GA, ASSAM |
| ORDERS | | | | |
| 39 | Cont.Cas(C)/293/2014 | DIPAK KUMAR DEY Versus ANKUR DUTTA | MR.K PAUL MR.P S BHATTACHARYYA MR.J P CHAUHAN MR.P J SAIKIA MR.R HAZARIKA MR.A K GUPTA MS.A SARMA | MR.R ISLAM MR.R DE MS.N MITRA |
| WITH | | | | |
| 40 | WP(C)/2653/2014 | DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY. and 5 ORS | MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA | GA, ASSAM |
| WITH | | | | |
| | MC/1596/2014 in WP(C)/2653/2014 | DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS | MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA | GA, ASSAM |
| WITH | | | | |
| | MC/548/2015 in WP(C)/2653/2014 | DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS | MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA | GA, ASSAM |
| 41 | Cont.Cas(C)/531/2015 | NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and ORS | MR.B GOGOI MS.D DAS | DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6) |
| 42 | Cont.Cas(C)/156/2016 | GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus THE DY. COMMISSIONER | MR.S P DEKA MR.B KALITA MR.D SHARMA | GA, ASSAM MRS. D DAS BARMAN MRS. D DAS BARMAN MS. P CHUTIA |
| 43 | WP(C)/7813/2018 WP(C) 7829/18 WP(C) 7783/18 WP(C) 7807/18 (ALL D/O) | JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS. | MR. M SAIKIA MR. N J GOGOI MS. P TAMULI | GA, ASSAM SC, FINANCE |
| 44 | Cont.Cas(C)/390/2019 | DIPA RAY Versus RAJESH PRASAD, IAS AND ANR. | MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS | MR. D SAIKIA MR. R BORPUJARI MR. A CHAKRABARTY MS. N BORDOLOI |
| 45 | Cont.Cas(C)/476/2022 | M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS | J U AHMED MR S R NAWAZ | MR. D SAIKIA (R-2) MR. S R RABHA (R-2) |
| 46 | Arb.P./32/2023 | BASANTA KUMAR GOGOI Versus JITU MONI MEDHI | MR R SENSUA G KAUSHIK | DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP |
| 47 | Cont.Cas(C)/626/2023 | M/S GLOBAL ASSOCIATES AND ANR Versus DIBYAJYOTI DUWARAH AND 3 ORS | MR. S BORA MS J RAJKUMARI | MR. P N GOSWAMI MR. D GOGOI MR. R R Gogoi |
| 48 | Cont.Cas(C)/739/2023 FIXED | BISWAJIT SARMA Versus BORSING RONGPI | MR. B K GOGOI C. DEKA | |

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| 49 | WITH Cont.Cas(C)/738/2023 | BISWAJIT SARMA Versus BORSING RONGPI | MR. B K GOGOI C. DEKA | |
| 50 | WITH Cont.Cas(C)/740/2023 | BISWAJIT SARMA Versus BORSING RONGPI | MR. B K GOGOI C. DEKA | |
| 51 | WITH Cont.Cas(C)/741/2023 | BISWAJIT SARMA Versus BORSING RONGPI | MR. B K GOGOI C. DEKA | |
| 52 | WITH Cont.Cas(C)/747/2023 | BISWAJIT SARMA Versus BORSING RONGPI | MR. B K GOGOI C. DEKA | |
| 53 | WP(C)/5061/2023 FIXED | TAPAN CH KALITA Versus THE STATE OF ASSAM AND 6 ORS | MR. T K BHUYAN MR A ALI MS. M KHATUN | GA, ASSAM |
| 54 | WP(C)/5355/2023 B/A | JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS. | MR. R SARMA MS J SARMAH | GA, ASSAM SC, APDCL MR M CHETIA SC, PWD (BULDING) SC, REVENUE |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOOND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 02:50 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|-------------------------------------|
| ADMISSION | | | | |
| 1 | CRL.A(J)/52/2024 | RAMJAN ALI Versus THE STATE OF ASSAM AND ANR | MR J DAS | PP, ASSAM |
| 2 | Crl.A./155/2024 | GOPAL SAIKIA Versus THE STATE OF ASSAM AND ANR. | MR. C BORUAH MR. DITUL DAS MR. A BARUAH MR. R BORO | PP, ASSAM |
| 3 | Crl.A./156/2024 | HABI RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| | WITH I.A.(CrI.)/467/2024 in Crl.A./156/2024 | HABI RAHMAN @ HABIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 4 | Crl.A./159/2024 | DEEPAK @ DIPU SRIVASTAVA Versus THE STATE OF ASSAM AND ANR. | MR. M RAHMAN | PP, ASSAM |
| | WITH I.A.(CrI.)/471/2024 in Crl.A./159/2024 | DEEPAK @ DIPU SRIVASTAVA Versus THE STATE OF ASSAM AND ANR. | MR. M RAHMAN | PP, ASSAM |
| ORDERS | | | | |
| 5 | CRL.A(J)/10/2020 4 Y 11 M 23 D :WITH LCR 4 FILES, WITH OFFICE NOTE | RAJYO ORANG Versus THE STATE OF ASSAM | MR. M DUTTA, AMICUS CURIAE | PP, ASSAM |
| 6 | CRL.A(J)/32/2020 WITH LCR 4 FILES, WITH OFFICE NOTE | DHAN GOWALA Versus THE STATE OF ASSAM | MS. B CHOWDHURY, AMICUS CURIAE | PP, ASSAM |
| 7 | CRL.A(J)/98/2020 8 Y 10 M 25 D :WITH LCR 5 FILES, PB - 2, WITH OFFICE NOTE | MD. NASIM AKHTAR Versus THE STATE OF ASSAM | MS. B SARMA, AMICUS CURIAE | MR. P DUTTA (PRO-BONO) PP, ASSAM |
| 8 | I.A.(CrI.)/610/2022 FIXED, WITH LCR 3 FILES in Crl.A./251/2022 | SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. A AHMED MR. A S TAPADER MR M AHMED | PP, ASSAM |

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|----|--|---|--|---|
| | WITH CrI.A./251/2022 | SHANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. R ALI MR G U AHMED MR. A AHMED MR. A AHMED MR. A S TAPADER MR M AHMED | PP, ASSAM |
| 9 | CrI.A./53/2023 <u>1 Y 5 M 0 D</u> :FIXED, WITH LCR 6 FILES | GOBRA GAUR @ GOUR @ GARH AND 6 ORS Versus THE STATE OF ASSAM AND ANR. | MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| | WITH I.A.(CrI.)/118/2023 in CrI.A./53/2023 | GOBRA GAUR @ GOUR @ GARH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 10 | I.A.(CrI.)/70/2023 WITH LCR 4 FILES, PB - 2 in CrI.A.(I)/21/2023 | KRISHNA DAS @ MOSUR @ TANTI Versus THE STATE OF ASSAM AND ANR. | MR J DAS | PP, ASSAM |
| | WITH CrI.A.(I)/21/2023 | KRISHNA DAS @ MOSUR @ TANTI Versus THE STATE OF ASSAM AND ANR. | MR J DAS | PP, ASSAM |
| 11 | I.A.(CrI.)/293/2023 WITH LCR 3 FILES, PB - 2 in CrI.A./126/2023 | SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN | PP, ASSAM |
| | WITH CrI.A./126/2023 | SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN | PP, ASSAM |
| 12 | I.A.(CrI.)/349/2023 WITH LCR 5 FILES, WITH OFFICE NOTE in CrI.A./150/2023 | SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| | WITH CrI.A./150/2023 | SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | MR. N J DUTTA (R-2) MR N AHMED (R-2) MR. M M ZAMAN (R-2) MR A BASUMATARY (R-2) D HUSSAIN (R-2) PP, ASSAM |
| 13 | I.A.(Civil)/3038/2023 in Mat.App./12017/2023 | XXXXXXX Versus XXXXXXX | DR. N DEKA MS P CHAKRABORTY | MR. N ALAM |
| | WITH Mat.App./12017/2023 (Filing Number) | XXXXXXX Versus XXXXXXX | DR. N DEKA | |
| 14 | I.A.(CrI.)/69/2024 B/O, WITH LCR 4 FILES, WITH OFFICE NOTE in CrI.A./18/2024 | BABUL ALI Versus THE STATE OF ASSAM AND ANR. | MR. R ALI MR H A AHMED | PP, ASSAM |
| | WITH CrI.A./18/2024 | BABUL ALI Versus THE STATE OF ASSAM AND ANR. | MR. R ALI MR H A AHMED | PP, ASSAM |

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|----|--------------------------------|---|--|---|
| 15 | Crl.A./72/2024 | SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED | MS. D GHOSH (R-2) MS N DEKA (R-2) MS H BETALA (R-2) MS A HUSSAIN (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) MR A.K. HAJONG (R-2) PP, ASSAM |
|----|--------------------------------|---|--|---|

WITH

[I.A.\(Crl.\)/250/2024](#)
in Crl.A./72/2024

SAHIDUL ISLAM
Versus
THE STATE OF ASSAM AND ANR.

MR. A AHMED
MR. I U CHOWDHURY
U U KHAN
MR A AHMED

PP, ASSAM

HEARING

| | | | | |
|----|--|--|-----------------------------------|-----------|
| 16 | CRL.A(J)/19/2020 4 Y 10 M 9 D :WITH LCR 4 FILES, PB -2 | BUWAJ HORO Versus THE STATE OF ASSAM | MR. M DUTTA, AMICUS CURIAE | PP, ASSAM |
| 17 | CRL.A(J)/21/2020 4 Y 10 M 8 D :WITH LCR 4 FILES, PB -2 | KUTU TELIPATHAR Versus THE STATE OF ASSAM | MR. B BHAGAWATI, AMICUS CURIAE | PP, ASSAM |
| 18 | CRL.A(J)/23/2020 4 Y 9 M 8 D :WITH LCR 5 FILES, PB -2 | PABITRA KALITA Versus THE STATE OF ASSAM | MR. P MAHANTA, AMICUS CURIAE | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AT 3:00 PM]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|---|---|
| HEARING | | | |
| 1 WP(C)/2797/2014 FIXED, AT 3:00 PM | ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS | DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH | SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES |
| 2 WITH WP(C)/2845/2017 | ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS. | DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH | DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES |

LEAVE NOTE OF ADVOCATES FOR 22/05/2024

| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--------------------------------------|--|--|--|
| MOTION | | | | |
| 1 | WP(C)/9282/2019 | JAYANTA BARUAH Versus THE UNION OF INDIA AND 6 ORS | MR K P PATHAK MR. P N GOSWAMI MR D GOGOI MR. N KHATANIAR | GA, ASSAM ASSTT.S.G.I. SC, CBI |
| | WITH | | | |
| 2 | WP(C)/9285/2019 | SADANANDA GOGOI Versus THE UNION OF INDIA AND 6 ORS | MR K P PATHAK MR. P N GOSWAMI MR D GOGOI MR. N KHATANIAR | GA, ASSAM ASSTT.S.G.I. SC, CBI |
| | WITH | | | |
| 3 | WP(C)/9450/2019 | JAYANTA BARUAH Versus THE UNION OF INDIA AND 9 ORS | MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR D GOGOI | GA, ASSAM SC, ED ASSTT.S.G.I. SC, CBI |
| 4 | WP(C)/99/2024 | SUNIT RANJAN DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. D SUR J U AHMED MR. N K MURRY MS S.DAS | SC, FOREST |
| 5 | Cont.Cas(C)/261/2024 | JULIE AHMED Versus KAILASH KARTHIK N IAS AND ORS | MR. P HAZARIKA P. BORAH | |
| 6 | Cont.Cas(C)/263/2024 | SAZIDA AHMED Versus GYANENDRA DEV TRIPATHI, IAS | K ZAMAN | |
| 7 | WP(C)/376/2024 | MOHAMMED NIYAHUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MS. T SOM MR. P TELI | GA, ASSAM SC, REVENUE |
| | WITH | | | |
| 8 | WP(C)/2971/2022 | AIJUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MS. T SOM MR. B J MUKHERJEE MR. P TELI | GA, ASSAM SC, PWD SC. REVENUE |
| 9 | WP(C)/1810/2024 | MD AZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS | MD. I HUSSAIN H M S ELAHI MR. J ISLAM | GA, ASSAM SC, REVENUE SC, PWD |
| 10 | WP(C)/1884/2024 | AFTAB UDDIN MAZUMDER AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | GA, ASSAM MR. G PEGU (r-1) DY.S.G.I. |

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| 11 | WP(C)/2184/2024 FIXED | RAMANI KT DAS Versus THE STATE OF ASSAM AND 3 ORS | MR M AHMED A. K. KANU MR A. ALI | SC, FOREST |
| 12 | WP(C)/2278/2024 FIXED | REBATI BALA RAY AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A ROSHID MS. T BEGUM | GA, ASSAM SC, NHAI SC, REVENUE |
| 13 | WP(C)/2503/2024 FIXED | ABDUL QADIR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS | MS. PADMINI BARUA | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMC |
| 14 | WP(C)/2566/2024 B/O | M/S BORA ELECTRICALS AND ANR Versus UNION OF INDIA AND 4 ORS | MR. A K GUPTA MR. R S MISHRA MS B SARMA | SC, STATE TAX SC, STATE TAX DY.S.G.I. |
| 15 | WP(C)/2571/2024 B/O | MUKUL BORAH Versus UNION OF INDIA AND 5 ORS. | MR. A K GUPTA MR. R S MISHRA MS B SARMA | SC, GST SC, FINANCE AND TAXATION DY.S.G.I. |
| 16 | WP(C)/2574/2024 B/O | M/S NANDA TALUKDAR FOUNDATION AND ANR. Versus UNION OF INDIA AND 4 ORS. | MR. A K GUPTA MR. R S MISHRA MS B SARMA | SC, STATE TAX SC, STATE TAX DY.S.G.I. |
| 17 | WP(C)/2639/2024 | ANJALI BEGUM Versus THE STATE OF ASSAM AND 8 ORS | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | GA, ASSAM SC, HEALTH SC, NRHM SC, FINANCE |
| 18 | WP(C)/2644/2024 | HOTEL ATITHI Versus UNION OF INDIA AND 2 ORS | MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA | SC, GST DY.S.G.I. |
| 19 | WP(C)/2650/2024 | LABHI BEGUM @ LAVI BAGUM Versus THE STATE OF ASSAM AND 5 ORS | MR. R Deka S I AKAND | GA, ASSAM SC, REVENUE SC, FINANCE |
| 20 | WP(C)/2652/2024 | MAMTA KHANDELIA Versus THE UNION OF INDIA AND 6 ORS | MR. D SARAF MR. S S GUPTA | SC, GST SC, FINANCE AND TAXATION DY.S.G.I. |
| 21 | WP(C)/2658/2024 B/O | SHYAM BIHARI AGARWAL Versus THE UNION OF INDIA AND 4 ORS | MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS V V THANYU | DY.S.G.I. SC, REVENUE |
| 22 | WP(C)/2667/2024 | DEVA KUMAR PHUKAN @ DEBO KR PHUKAN Versus THE STATE OF ASSAM AND 7 ORS | MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, HANDLOOM, TEXTILE AND SERICULTURE |
| 23 | WP(C)/2670/2024 | M/S POWERLINE INDUSTRIES Versus THE UNION OF INDIA AND 3 ORS | MR. D SARAF MR. S S GUPTA | SC, GST DY.S.G.I. |
| 24 | WP(C)/2673/2024 | DR. TOWAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS | MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM | GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE |
| 25 | WP(C)/2674/2024 | SAMAN ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | GA, ASSAM SC, REVENUE |
| ORDER (STAY VACATING) | | | | |
| 26 | I.A.(Civil)/501/2023 in WP(C)/270/2023 | GIAS UDDIN AHMED Versus PARVEZ SHAHNAWAZ AHMED AND 2 ORS. | MR M J QUADIR MS A JHA MS S AHMED | SC, APDCL MR. M SHARMA |

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| | WITH WP(C)/270/2023 | PARVEZ SHAHNAWAZ AHMED Versus ASSAM POWER DISTRIBUTION CORPORATION LTD. AND ORS | MR. M SARMA | SC, APDCL MR M J QUADIR (R 3) MS A JHA (R 3) MS S AHMED (R 3) |
| | WITH I.A.(Civil)/419/2023 in WP(C)/270/2023 | PARVEZ SHAHNAWAZ AHMED Versus ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 2 ORS. | MR. M SARMA | SC, APDCL |
| | | ORDER (IMPLEADMENT OF PARTY) | | |
| 27 | I.A.(Civil)/1333/2024 in WP(C)/6467/2023 | TILESWAR SAIKIA AND 4 ORS Versus PRADYUT HAZARIKA AND 7 ORS | MR. M HOSSAIN | GA, ASSAM MR. P BORDOLOI |
| | WITH WP(C)/6467/2023 | PRADYUT HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS | MR. P BORDOLOI MS M NIROLA | SC, CO OP GA, ASSAM |
| | | ADMISSION | | |
| 28 | WP(C)/2593/2022 FIXED | BAHARUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MD. S ALOM MS. A BEGUM MR. M S ALAM | SC, P AND R.D. GA, ASSAM MR. K BORUAH MR. MEHBOOB ALAM P DAS |
| 29 | WP(C)/5127/2022 FIXED | BIMAL CHANDRA DEB AND 54 ORS. Versus THE UNION OF INDIA AND 6 ORS. | DR. B AHMED MR. P K ROYCHOUDHURY (p-1,14) MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER | GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, REVENUE |
| 30 | WITH WP(C)/6283/2022 | BALAI ROY AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS | DR. B AHMED MR. P K ROYCHOUDHURY (p-2,4) MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER | GA, ASSAM MR. A K DUTTA (r-1,2,3,7) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I. |
| 31 | WP(C)/7497/2022 B/O | SANTOSH JAISWAL Versus THE UNION OF INDIA AND 8 ORS | Mukesh Sharma Mukesh Sharma MR. M BISWAS | MR. A PARVEZ MR D GOGOI MR. D J DAS (R-1,2) DY.S.G.I. |
| 32 | WP(C)/78/2023 FIXED | BIDYA RABHA Versus THE UNION OF INDIA AND 8 ORS | MS. N S THAKURIA MR. G K THAKURIA | DY.S.G.I. SC, FOREST |
| 33 | WP(C)/92/2023 | THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS. | MR. R BORPUJARI | MR. R P KAKOTI SR. ADV. (r-7) MR. S D PURKAYASTHA (R1-R3) MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT |
| 34 | WP(C)/1719/2023 B/A | RAJENDRA KUMAR RAVINDRAPAL MANGLA Versus UNION OF INDIA AND 6 ORS. | MS. B CHOWDHURY | MR H GUPTA MR H GUPTA DY.S.G.I. |
| 35 | WP(C)/2577/2023 FIXED | AINUL HOQUE AND 20 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN | SC, P AND R.D. GA, ASSAM |
| 36 | WP(C)/2732/2023 | KIMI BALA RABHA Versus THE STATE OF ASSAM AND 4 ORS. | MR H DAS MR. B C DEKA D BARUAH | GA, ASSAM SC, FINANCE SC, FOREST |

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| 37 | WP(C)/3007/2023 | MEGHALAYA INFRATECH LIMITED Versus DEPUTY COMMISSIONER OF INCOME TAX AND 2 ORS | MR. KAPIL GOEL MR. P DAS | SC, INCOME TAX |
| 38 | WP(C)/3299/2023 FIXED | BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus ANJALI TALUKDAR AND ANR | MR. P GOSWAMI S BORA | |
| 39 | WP(C)/6327/2023 | ABDUL JALIL Versus THE STATE OF ASSAM AND 5 ORS | MR. M R KHANDAKAR | GA, ASSAM SC, REVENUE SC, FINANCE |
| 40 | WP(C)/6352/2023 | PONA PATHAK @ PUNARAM PATHAK AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. R Deka S I AKAND | GA, ASSAM SC, REVENUE SC, FINANCE |
| 41 | WP(C)/6450/2023 | GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 11 ORS. | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN MR N ZAMAN | SC, CO OP MR. P J SAIKIA, SR. ADV (R-10,11) MR. K BORUAH (R-10,11) MS. P BORAH (R-10,11) |
| 42 | WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, FIXED | ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM | MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR |
| 43 | WP(C)/1339/2024 FIXED | ABDUL BAREK AND 5 ORS Versus THE STATE OF ASSAM AND 9 ORS | MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM | GA, ASSAM MR. K M HALOI (r-9,10) MR. B BISHAYA (r-9,10) SC, REVENUE SC, PCB |
| 44 | WP(C)/1836/2024 FIXED | RAM SANKAR SINGH Versus THE UNION OF INDIA AND 6 ORS | MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY | MS. B SARMA DY.S.G.I. SC, G M D A SC, GMC |
| 45 | WP(C)/1918/2024 FIXED | M/S ASSAM AUTO SPARES Versus THE STATE OF ASSAM AND 2 ORS. | MR A NATH DR ANKIT TODI MS. R JUGLI | SC, FINANCE AND TAXATION |
| 46 | WP(C)/2089/2024 B/O | RUSHAN AHMED BARBHUIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. B U LASKAR MR. A B ACONDA | GA, ASSAM SC, REVENUE SC, WATER RESOURCE |
| ORDERS | | | | |
| 47 | Cont.Cas(C)/625/2022 | PARTHA PRATIM SEN AND 2 ORS. Versus SUBIMAL KULI AND ORS. | MR. S B LASKAR MR. H A LASKAR MS N KALITA | MR D KALITA (R-3) MR. D NATH (R-3) MR. R DHAR MR. R DHAR MS TOSHISENLA MS TOSHISENLA MR T A SHOHE MR T A SHOHE |
| 48 | WP(C)/4771/2022 | SYEDA MANJULA BEGUM AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS | MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ | GA, ASSAM MR. B SHARMA (R-6,7) MR. H DAS(R-6,7) SC, REVENUE SC, KARBI ANGLONG |
| 49 | WP(C)/146/2023 | ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 7 ORS | MR G J SAIKIA MR. M BISWAS MS M DAS | SC, AG (A AND E) DY.S.G.I. SC. WATER RESOURCE DEPTT. |
| 50 | WP(C)/6522/2023 | ANJAN CHAKRABORTY Versus THE SILCHAR MUNICIPAL BOARD AND 3 ORS | MS. P CHAKRABORTY MS. A DAS MS. K KHAN | SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA (R1) MS S MOCHAHARI (R1) MR. S DUTTA (R1) MR S DUTTA (R1) |

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| 51 | Cont.Cas(C)/127/2024 | JALIL UDDIN Versus SHRI GYANENDRA DEV TRIPATHI AND ANR | MR S ISLAM MR S ISLAM MR. R ISLAM | MR. D SAIKIA (r-1,2) MR. D SAIKIA (r-1,2) MR. R BORPUJARI (R-2) MR. A BHATTACHARYYA (r-1) MR. S DUTTA (R-2) |
| 52 | I.A.(Civil)/1107/2024 FIXED in WP(C)/468/2024 | PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS. | MR. D DAS SR. ADV MR. D J DAS MS S SHARMA | GA, ASSAM |
| | WITH WP(C)/468/2024 | PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS. | MR. D DAS SR. ADV MR. D J DAS MS S SHARMA | GA, ASSAM |
| 53 | WP(C)/466/2024 | PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS. | MR. D DAS SR. ADV MR. D J DAS MS S SHARMA | GA, ASSAM |
| 54 | I.A.(Civil)/1317/2024 in WP(C)/6633/2023 | UNION BANK OF INDIA Versus PABITRA PRAN SAIKIA | SC, UBI | MR. D SARAF |
| | WITH WP(C)/6633/2023 | PABITRA PRAN SAIKIA Versus UNION BANK OF INDIA AND 2 ORS. | MR. D SARAF | MR. M SHARMA (R1) MR G BORDOLOI (R-3) MS. S YASMIN (R1) MS. J BURAGOHAIN (R-3) MR. A METO (R-3) SC, UBI |
| 55 | I.A.(Civil)/1339/2024 in WP(C)/5538/2023 | RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MR A KAKOTI MR A KAKOTI MS S BORA | SC, CO OP |
| | WITH WP(C)/5538/2023 | RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS | MR. S CHAKRABORTY MR A KAKOTI MS S BORA | SC, CO OP |
| 56 | WP(C)/2060/2024 WITH OFFICE NOTE OF REGISTRAR JUDICIAL | SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS | MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP | GA, ASSAM MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH - I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate | |
|------------------------|---|---|--|---|
| TOP OF THE LIST | | | | |
| 1 | MFA/82/2011 (HEARING), WITH LCR | THE UNION OF INDIA, Versus M/S THE ASSOCIATED CEMENT COMPANIES LTD., | MR.U K NAIR MR.A CHETRY MR. B SARMA | MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI |
| 2 | MFA/63/2012 (HEARING), WITH LCR | NATIONAL INSURANCE CO.LTD. Versus SMTI POMILA MIRDHA AND ANR | MS.R D MOZUMDAR | MS. S KHANIKAR MS. P BARUAH |
| | WITH MC/2002/2012 in MFA/63/2012 | NATIONAL INSURANCE CO.LTD. Versus SMTI POMILA MIRDHA AND ANR | MS.R D MOZUMDAR | |
| MOTION | | | | |
| 3 | CRP(IO)/168/2024 | HINDERINGBE NEWME Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 7 ORS | MR. S SARMA MR. C CHAKRAVARTY MR H M R HOQUE | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, DIMA HASAO |
| 4 | CRP(IO)/169/2024 | ON THE DEATH OF EUSAF ALI @ ESHAB ALI HIS LEGAL HEIR SAHERA KHATUN AND 8 ORS Versus UPEN NATH AND 15 ORS | MR. R P SARMAH MR M R ADHIKARI MR. D DOLEY | |
| 5 | CRP(IO)/170/2024 | M/S BISHA DEVELOPERS PVT LTD AND ANR Versus NATSAKEE INCORPORATION | MR Z MUKIT MR. A SATTAR S CHOUDHURY | |
| 6 | AB/1314/2024 | AFCHER ALI AND ANR Versus THE STATE OF ASSAM | SWATI. B. BARUAH (TG) MR I AHMED | PP, ASSAM |
| ADMISSION | | | | |
| 7 | CRP(IO)/313/2023 | ZIAUR RAHMAN BARBHUIYA AND 3 ORS. Versus JOYNUL UDDIN BARBHUIYA AND 5 ORS. | MS. R CHOUDHURY MS. B. HAZARIKA | G UDDIN MR. A H M R CHOUDHURY(R-6) P ADHIKARI |
| 8 | MFA/34/2024 | M/S UNITED INDIA INSURANCE COMPANY LTD Versus NURUL HOQUE AND ANR | MR. M DUTTA MS S DEV R SARMA | |

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|---------------|---|--|--|---|
| | WITH I.A.(Civil)/1468/2024 in MFA/34/2024 | M/S UNITED INDIA INSURANCE COMPANY LTD Versus NURUL HOQUE AND ANR | MR. M DUTTA MS S DEV R SARMA | |
| 9 | FAO/35/2024 CAVT. NO.02232/024, | BEAUTY KUMARI Versus POPY GOGOI DAS AND ANR | MR G J SAIKIA MR. K R BOROOAH MR S DAS | L K BORAH FOR CAVEATOR |
| | WITH I.A.(Civil)/1490/2024 in FAO/35/2024 | BEAUTY KUMARI Versus POPY GOGOI DAS AND ANR | MR G J SAIKIA MR. K R BOROOAH MR S DAS | L K BORAH FOR CAVEATOR |
| 10 | MACApp./186/2024 FIXED | NEW INDIA ASSRANCE COMPANY LTD Versus BILLKISS BEGUM AND ORS H | MS S MOCHAHARI MR S DUTTA MR S DUTTA | MR. R S MISHRA (R-1 TO 3) MS B SARMA (R-1 TO 3) |
| | WITH I.A.(Civil)/1265/2024 in MACApp./186/2024 | NEW INDIA ASSRANCE COMPANY LTD Versus BILLKISS BEGUM AND ORS H | MS S MOCHAHARI MR S DUTTA MR S DUTTA | MR. R S MISHRA (R-1 TO 3) MS B SARMA (R-1 TO 3) |
| 11 | MACApp./210/2024 FIXED | SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD and 11 ORS | MR. S C BISWAS MR. U DUTTA | MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN SUSHMITA SENGUPTA (r-12) MS. J GHOSH (r-12) |
| | WITH I.A.(Civil)/1446/2024 in MACApp./210/2024 | SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD and 11 ORS | MR. S C BISWAS MR. U DUTTA | MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN SUSHMITA SENGUPTA (r-12) MS. J GHOSH (r-12) |
| 12 | MACApp./217/2024 | THE NATIONAL INSURANCE COMPANY LTD. Versus ASMA BEGUM @ PRATIMA GHATOWAL AND ANR. | MR. P J BARMAN MS R TADO | |
| 13 | MACApp./218/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus AJITA GOGOI AND 5 ORS | MRS L SHARMA MR. K K BHATTA | |
| | WITH I.A.(Civil)/1461/2024 in MACApp./218/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus AJITA GOGOI AND 5 ORS | MRS L SHARMA MR. K K BHATTA | |
| 14 | MACApp./219/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus GEETA KARKI AND 6 ORS | MRS L SHARMA MR. K K BHATTA | |
| | WITH I.A.(Civil)/1462/2024 in MACApp./219/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus GEETA KARKI AND 6 ORS | MRS L SHARMA MR. K K BHATTA | |
| 15 | MACApp./222/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus JOGMAYA KONWAR AND 2 ORS | MRS L SHARMA MR. K K BHATTA | |
| | WITH I.A.(Civil)/1463/2024 in MACApp./222/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus JOGMAYA KONWAR AND 2 ORS | MRS L SHARMA MR. K K BHATTA | |
| ORDERS | | | | |
| 16 | MFA/13/2013 FIXED | NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS | MR.B C DAS MR.R C PAUL MISS.S ROY | |
| 17 | I.A./1628/2016 in FAO/260507/2015 | M/S EASTERN AGENCY Versus NESTLE INDIA LTD. and 6 ORS, | MR. S BANIK MR. H GUPTA | MR. D BARUAH MR. D BARUAH (R-1-3) MS. B DAS (R-2) MS. N UPADHYAY MR. A I Ali MS. N UPADHYAY(R-1-3) |

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| | WITH FAO/260507/2015 (Filing Number) | M/S EASTERN AGENCY Versus NESTLE INDIA LTD and 7 ORS | MRG JALAN MS.L SARMA MR.S S SARMA | SC. HEALTH & FAMILY WELFARE |
| 18 | MACApp./78/2017 B/O | SMTI DALIMI RABHA Versus SRI MRIDUL CHANGMAI and 2 ORS | MR.S K TALUKDAR MS.M DEVI MR.D BANIA | MS. M CHOUDHURY MR. C SHARMA |
| 19 | I.A.(Civil)/1414/2017 in MACApp./291616/2017 | NATIONAL INSURANCE CO. LTD. Versus SMTI CHAYA RANI SARKAR and 2 ORS, | MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR | |
| | WITH MACApp./291616/2017 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus SMTI CHAYA RANI SARKAR and 2 ORS | | |
| | WITH I.A.(Civil)/2693/2022 | NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS | MR. R GOSWAMI MS. M SAIKIA | |
| | WITH I.A.(Civil)/1567/2023 | NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| | WITH I.A.(Civil)/1568/2023 | NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| | WITH I.A.(Civil)/1569/2023 | NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS, B | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| 20 | MACApp./73/2019 B/O, WITH LCR | NEW INDIA ASSURANCE COMPANY LTD. Versus MRS. RUNILLA BASUMATARY and 2 ORS | MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA | MR. B K BHAGAWATI (R-2) MR. S K TALUKDAR MR. D BANIA (R-1) |
| 21 | MACApp./280/2019 WITH LCR 1 FILE | SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS | MR. M R LASKAR MR. R HAZARIKA | MR. A DUTTA (R-3) MS L SHARMA (r-1) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1) |
| | WITH I.A.(Civil)/1647/2019 in MACApp./280/2019 | SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS | MR. M R LASKAR MR. R HAZARIKA | MR. A DUTTA (R-3) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1) |
| 22 | I.A.(Civil)/4142/2019 in MACApp./15389/2019 | UNITED INDIA INSURANCE CO. LTD Versus ON THE DEATH OF SRI JAYANTA DUTTA HIS LEGAL HEIRS 1.1 SMTI PUNYA DUTTA | MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY | MR. K K BHATTA MS R DEVI |
| | WITH MACApp./15389/2019 (Filing Number) | UNITED INDIA INSURANCE CO. LTD Versus SRI JAYANTA DUTTA AND 4 ORS | | |
| | WITH I.A.(Civil)/2423/2022 | UNITED INDIA INSURANCE CO. LTD. Versus SRI JAYANTA DUTTA | MS M CHOUDHURY MS C BORAH | MR. M DUTTA |
| 23 | Review.Pet./46/2020 in MACApp./7/2011 (D/O) | SMTI. JAHANARA BEGUM Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR | MR. S DAS MR. N BORUAH MR K DAS | MR. R C PAUL (r-1) |

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| 24 | WITH MACApp./71/2010 | NATIONAL INSURANCE CO. LTD. Versus MUSTT. AYESHA KHATUN and ANR | MR.R GOSWAMI MR.I ALAM MR.I BOROOAH | MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.A K TALUKDAR MR.F K R AHMED MR B ACHARYYA MR.H A SARKAR |
| 25 | WITH MACApp./65/2013 | NEW INDIA ASSURANCE CO. LTD., Versus SMTI PUTULI KALITA and ANR, | MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI | |
| 26 | MACApp./131/2020 B/O, WITH LCR | NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND 2 ORS | MR. K K BHATRA MR. R K BHATRA MS. R DUTTA MR. D BHUYAN | |
| 27 | WITH I.A.(Civil)/789/2020 in MACApp./131/2020 MACApp./163/2020 WITH LCR | NATIONAL INSURANCE CO. LTD Versus SMTI SUBHASI DAS AND 2 ORS SMTI ANJU MANDAL Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS | MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR D K KALITA MR. K K PARASAR MR. J D ROY | MS. R D MOZUMDAR MR. S A AHMED MS. C MOZUMDAR MISS M GOGOI MR. S P SHARMA MR. S A AHMED |
| 28 | MACApp./288/2021 | JIBAN JYOTI BHARALI Versus M/S ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. | MR D MONDAL | MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1) |
| 29 | WITH CO/14/2022 in MACApp./288/2021 I.A.(Civil)/1607/2021 in MACApp./7977/2021 | ORIENTAL INSURANCE COMPANY LTD. Versus JIBAN JYOTI BHARALI AND 2 ORS. MUKUL LAHKAR Versus JUSPINA KANDULNA AND 4 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR B PUSHILAL | |
| 30 | WITH MACApp./7977/2021 (Filing Number) MACApp./229/2022 B/O, WITH LCR | MUKUL LAHKAR Versus JUSPINA KANDULNA AND 4 ORS. A SMTI. PURABI BARMAN @ PURABI KAKATI Versus M/S LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD AND ANR | MR B PUSHILAL MR. J KALITA | |
| 31 | WITH MACApp./228/2022 | NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. AMBIA KHATUN AND 2 ORS | MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA | MR. M TALUKDAR |
| 32 | MACApp./349/2022 WITH LCR | THE ORIENTAL INSURANCE CO. LTD Versus MRS. SARITA DEVI AND 2 ORS | MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA | MR J I MONDAL MR A N IQBAL |
| 33 | I.A.(Civil)/1602/2022 WITH LCR in MACApp./303/2022 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus KHUSBU AGARWALA AND 5 ORS. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| 34 | WITH MACApp./303/2022 I.A.(Civil)/85/2023 in MACApp./15367/2022 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus KHUSBU AGARWALA AND 5 ORS. UNITED INDIA INSURANCE CO. LTD. Versus PUSPA LAMA AND 4 ORS. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MS. M CHOUDHURY MS C BORAH | MR. SURAJIT DAS (r-1,2,3) MR. P P DAS MR. M KALITA (r-1,2,3) |
| | WITH MACApp./15367/2022 (Filing Number) | UNITED INDIA INSURANCE CO. LTD. Versus PUSPA LAMA AND 5 ORS. A | MS. M CHOUDHURY | |

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| 35 | I.A.(Civil)/689/2023 WITH MAC.APP. 78/15(D/O) in MACApp./78/2015 | NATIONAL INSURANCE COMPANY LTD Versus MD RAKET ALI and 2 ORS | MS.M SAIKIA | |
| 36 | I.A.(Civil)/1066/2023 in MACApp./383/2023 | THE NEW INDIA ASSURANCE CO. LTD. Versus DHANADA CHETIA AND 7 ORS. | MR. A J SAIKIA MR. B KAKATI MR. S. PEGU | MR. K K BHATTA (r-8) MR. R GOSWAMI (R-4) MR. B BARUAH (R-1) MS. M SAIKIA(R-4) MS. P BORTHAKUR(R-4) MR U RONGPI (R-1) |
| | WITH MACApp./383/2023 (Filing Number) | THE NEW INDIA ASSURANCE CO. LTD Versus DHANADA CHETIA AND 7 ORS. B | MR. A J SAIKIA | |
| 37 | I.A.(Civil)/1437/2023 MACApp./198/2012 (D/O) in MACApp./198/2012 | ICICI LOMBARD GENERAL INSURANCE CO LTD Versus MAYA RANI DAS and 5 ORS | | |
| 38 | I.A.(Civil)/2564/2023 in MACApp./10069/2023 | NATIONAL INSURANCE COMPANY LIMITED Versus RAHITAN NESSA AND 7 ORS. | MRS. S ROY | MR. A R AGARWALA (R1- R6) MR ADITYA AGARWALA (R1-R6) |
| | WITH MACApp./10069/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD. Versus RAHITAN NESSA AND ORS. E | MRS. S ROY | |
| 39 | I.A.(Civil)/3032/2023 B/O in MACApp./187/2023 | CHANDAN KUMAR KALITA Versus UNITED INDIA INSURANCE COMPANY LTD, | MR. A R AGARWALA | MR. R C PAUL |
| | WITH MACApp./187/2023 | UNITED INDIA INSURANCE COMPANY LTD Versus CHANDAN KUMAR KALITA AND 5 ORS. | MR. R C PAUL | MR. L N DIHINGIA (R-5) MR. A K SAHU (R-5) MR H K GOGOI (R-2) MRS. M BARMAN (R-2) MR. J KALITA (r-4) MR A BARUAH (R-5) |
| 40 | I.A.(Civil)/3060/2023 in MACApp./12169/2023 | ORIENTAL INSURANCE COMPANY LTD. Versus MUSSTT. RUKIA BEGUM BARBHUIYA AND 6 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR. M TALUKDAR (R- 1,2,3,5) |
| | WITH MACApp./12169/2023 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD. Versus RUKIA BEGUM BARBHUIYA AND 6 ORS. E | MS. R D MOZUMDAR | |
| 41 | I.A.(Civil)/3070/2023 in MACApp./11823/2023 | MALLIKA DAS AND 5 ORS. Versus CHOLAMANDALAM MS GEN. INS COMPANY LTD AND 2 ORS. | MR. A R AGARWALA MD. K ALI MS. R LAILA | MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1) |
| | WITH MACApp./11823/2023 (Filing Number) | MALLIKA DAS AND 5 ORS. Versus CHOLAMANDALAM MS GEN. INS COMPANY LTD. AND 2 ORS A | MR. A R AGARWALA | |
| 42 | I.A.(Civil)/3146/2023 in MACApp./12459/2023 | MUNMUN SARKAR @ MOONMOON BHOWMIK AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR. | MR. A R AGARWALA MD. K ALI MS. R LAILA | MR. R C PAUL (r-1) |
| | WITH MACApp./12459/2023 (Filing Number) | MUNMUN SARKAR @ MOONMOON BHOWMIK AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR. A | MR. A R AGARWALA | |
| 43 | I.A.(Civil)/3167/2023 in MACApp./12258/2023 | MUNMI LASKAR AND ANR. Versus NEW INDIA ASSURANCE COMPANY LTD AND 4 ORS. | MR. A R AGARWALA MD. K ALI | MR. R C PAUL (r-1) |

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| | WITH MACApp./12258/2023 (Filing Number) | MUNMI LASKAR AND ANR Versus NEW INDIA ASSURANCE COMPANY LTD. AND 4 ORS. B | MR. A R AGARWALA | |
| 44 | I.A.(Civil)/3818/2023 B/O in MACApp./14479/2023 | JAMUNA NEWAR AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND ANR. | MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI | |
| | WITH MACApp./14479/2023 (Filing Number) | JAMUNA NEWAR AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND ANR. A | MR. A R AGARWALA | |
| 45 | I.A.(Civil)/3831/2023 in MACApp./14482/2023 | SUJIT PAUL @ SUJIT CH. PAUL Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS. | MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI | MR. M DUTTA (r-1) MS S DEV (r-1) |
| | WITH MACApp./14482/2023 (Filing Number) | SUJIT PAUL @ SUJIT CH. PAUL Versus UNITED INDIA INSURANCE COMPANY LTD AND 2 ORS. A | MR. A R AGARWALA | |
| 46 | I.A.(Civil)/234/2024 in MACApp./770/2024 | NABAM PHILIP Versus PUTULI SAIKIA AND 3 ORS. | MR. R SARMA | |
| | WITH MACApp./770/2024 (Filing Number) | NABAM PHILIP Versus PUTULI SAIKIA AND 3 ORS. F | MR. R SARMA | |
| 47 | I.A.(Civil)/379/2024 WITH LCR, FIXED in MACApp./438/2023 | RAMA CHOUDHURY AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED | MR. S RAHMAN MR A N IQBAL | MR. K K BHATTA |
| | WITH MACApp./438/2023 CAVT. NO. 10792/023, | UNITED INDIA INSURANCE COMPANY LIMITED Versus RAMA CHOUDHURY AND 3 ORS. | MRS L SHARMA MR. K K BHATTA | MR. S RAHMAN MR A N IQBAL MR S.SARMAH FOR CAVEATOR |
| 48 | I.A.(Civil)/432/2024 in FAO/1489/2024 | MOKTAR AHMED Versus ABDUR RAHIM SODIAL @ ABDUL RAHIM SODIAL ALIAS BABUL SODIAL AND 2 ORS. | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA | |
| | WITH FAO/1489/2024 (Filing Number) | MOKTAR AHMED Versus ABDUR RAHIM SODIAL @ ABDUL RAHIM SODIAL ALIAS BABUL SODIAL AND 2 ORS H | MR. P K ROY | |
| 49 | I.A.(Civil)/1136/2024 in RFA/1560/2024 | THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. Versus AROTI MAZI | MR. P N GOSWAMI MR. K P PATHAK MR. R BORA | |
| | WITH RFA/1560/2024 (Filing Number) | THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus AROTI MAZI B | MR. R BORA | |
| 50 | I.A.(Civil)/1173/2024 FIXED, WITH LCR in MACApp./79/2020 | SRI BIKASH GHOSH Versus THE NATIONAL INSURANCE COMPANY LTD A | MR D K NATH | |
| | WITH MACApp./79/2020 | THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR | MR. A DUTTA MRS. S ROY | MR D K NATH (R-1) |

WITH
[I.A.\(Civil\)/489/2020](#)
in MACApp./79/2020

THE NATIONAL INSURANCE COMPANY LTD

MR. A DUTTA

Versus

SRI BIKASH GHOSH and ANR

MUSTT. ANSARA BEGUM AND 3 ORS.

MS. P BHATTACHARYA
MR. A KHAN

MR. R C PAUL

ORIENTAL INSURANCE COMPANY LTD.
AND ORS

51 [I.A.\(Civil\)/1284/2024](#)
WITH LCR
in MACApp./34/2024

WITH
[MACApp./34/2024](#)

ORIENTAL INSURANCE COMPANY LTD.
Versus
MUSTT. ANSARA BEGUM AND ORS.

MR. R C PAUL

MS. P BHATTACHARYA (R-1,2,3,4)
MR. A KHAN (R-1,2,3,4)
MR. M DUTTA (R-9)
MS S DEV (R-9)

52 [I.A.\(Civil\)/1460/2024](#)
in MACApp./3941/2024

WITH
[MACApp./3941/2024](#)
(Filing Number)

NATIONAL INSURANCE COMPANY LTD
Versus
CHANDAN ALI AND ANR.

MRS L SHARMA
MR. K K BHATTA

NATIONAL INSURANCE COMPANY LTD
Versus
CHANDAN ALI AND ANR A

MR. K K BHATTA

WITH
[I.A.\(Civil\)/3943/2024](#)
(Filing Number)

NATIONAL INSURANCE COMPANY LTD
Versus
CHANDAN ALI AND ANR A

MR. K K BHATTA

HEARING

53 [MACApp./4/2016](#)
WITH IA 22/2016, WITH LCR, B/O

NATIONAL INSURANCE COMPANY LIMITED
Versus
SRI DILIP DAS and ANR

MR.S S SHARMA
MS.L SHARMA
MR.B J MUKHERJEE
MRA SHARMA

MR.A DEB(R-2)
MR. A SARMA
MR J P CHAUHAN
MR. A T SARKAR
MD S ALI
MS.S SARMAHR-2

54 [MACApp./719/2018](#)
B/O, WITH LCR

THE NATIONAL INSURANCE CO. LTD.
Versus
SRI NILUTPAL RAJKHOWA AND 2 ORS.

MR. A DUTTA
MR. P J BARMAN
MRS. P M DUTTA

MS. P BHATTACHARYA
MR. A BORUA
MR T GOGOI

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------------|---|---|--|---------------------------|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./1459/2024 | NURUDDIN KHAN Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 2 | Tr.P.(Cri.)/5/2023 (P/H), WITH LCR 3 FILES (SCANNED), FIXED | BIKASH BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS | MR P KATAKI MR U S BORGHAIN MRS R BEGUM | MR. D BARUAH PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 3 | Bail Appln./1107/2024 WITH SCANNED COPY OF CASE RECORD, FIXED | MD. ASLAM KHAN Versus THE STATE OF ASSAM | M K BORAH MS. P. KASHYAP | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 4 | AB/3058/2023 FIXED | THANGROHLUN HMAR Versus THE STATE OF ASSAM | MR. B CHOWDHURY MR. S R ISLAM MR. P SEN | PP, ASSAM |
| 5 | AB/581/2024 WITH AB 2622/23 & AB 95/24 (BOTH D/O) | MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM | MR S H SIKDAR MD R ISLAM MS S ABDULLAH | PP, ASSAM |
| 6 | AB/620/2024 WITH SCANNED COPY OF CASE RECORD, FIXED | MAHIDUL ALI KHA Versus THE STATE OF ASSAM | MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR | PP, ASSAM |
| 7 | AB/1050/2024 FIXED | FARUK HUSSAIN BHUYAN @ FARUK HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED P. GHOSH | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
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| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|---|---|
| WITHDRAWAL | | | |
| 1 RSA/6/2019 WITH LCR, B/O | ON THE DEATH OF SRI UJJAL SARKAR HIS LEGAL HEIRS SMTI, RAMA SARKAR (WIFE) AND ORS Versus SMTI ARCHANA SARKAR AND 7 ORS | MR. S C BISWAS MR. R BARUAH MR. A IKBAL | |
| MOTION | | | |
| 2 CRP(IO)/435/2023 CAVT. NO.11492/023, | ROAD KINGS PRIVATE LTD Versus BABULAL SARAWGI | MR. A SATTAR S CHOUDHURY | MR. S SHARMA (FOR CAVEATOR) |
| 3 CRP/31/2024 FIXED | ABAD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY | GA, ASSAM SC, REVENUE |
| 4 CRP/55/2024 | DIPESWAR SINGHA Versus BIREN SINGH AND ANR | MR. J KALITA DIKSHITA DEKA MR SOHAING | |
| 5 CRP/56/2024 | SAMSUL HOQUE Versus SHARAFAT ALI KHAN AND 3 ORS | MR. N N JHA MR. A C RAY MR. M UDDIN MS M SAHOO MS P DAS | |
| ADMISSION | | | |
| 6 WP(C)/875/2021 PART-HEARD, FIXED | PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS | MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR | MR. D DAS SR. ADV (R-10, 11) GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C K S BARUAH MR K TALUKDAR (R-10, 11) MR. C CHAKRAVARTY (R- 10, 11) MR. I DAS (R-10, 11) MS E NATH(R-10, 11) MR. INDRAJIT BHUYAN (R- 10, 11) |

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| 7 | CRP(IO)/147/2021 CAVT. NO.08262/021, B/O | HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. (HUDCO) Versus PRANAB KUMAR SHARAMA AND 2 ORS. | MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR | MR J SHARMA MS. N SARKAR G. DAS (R-3) FOR CAVEATOR |
| 8 | Tr.P.(C)/3/2023 | SUMITA DAS Versus RUPAK DAS | MR. J LASKAR MR R DAS | MR. RAJARSHEE DE |
| 9 | MFA/61/2023 | ALOMATI MALO AND 3 ORS. Versus THE UNION OF INDIA | MS J KALITA | MRS. R DEVI DY.S.G.I. |
| 10 | MFA/94/2023 | ROSHNI CHIK BARAIK AND ANR. Versus THE UNION OF INDIA | MR. B C DAS MS J KALITA | MR. P S BHATTACHARYYA MR H GUPTA DY.S.G.I. |
| 11 | MFA/99/2023 | MAFIJUDDIN AHMED @ MAFIYUDDIN Versus THE UNION OF INDIA | MR J MOLLAH MRS. A BHANU MS. S P DAS | MR. S S ROY MR H GUPTA DY.S.G.I. |
| 12 | MFA/105/2023 | ORIENTAL INSURANCE CO. LTD. Versus PADAMA OGOI@ PODMA AND ANR . E | MS. M CHOUDHURY MS. M CHOUDHURY MS C BORAH | MR D MAHANTA (R-2) MISS A HAZARIKA (R-2) MR. N D SARMA |
| | WITH I.A.(Civil)/3646/2023 in MFA/105/2023 | ORIENTAL INSURANCE CO. LTD. Versus PADAMA OGOI@ PODMA AND ANR . E | MS. M CHOUDHURY | |
| 13 | MFA/106/2023 | UNION OF INDIA Versus MS BRAMAPUTRA TMT BARS PVT LTD E | MR. K GOGOI | |
| | WITH I.A.(Civil)/3654/2023 in MFA/106/2023 | UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus MS BRAHMAPUTRA TMT BARS PVT LTD | MR. K GOGOI | |
| 14 | CRP(IO)/314/2023 | MADHAB DIHINGIA @ MONYA DIHINGIA AND ANR Versus HIMADRI GOGOI AND 2 ORS. | MR. A SATTAR | MR A GOHAIN (R-1,2,3) MR. A DHAR (R-1,2,3) |
| 15 | Mat.App./15/2024 | XXXXXXXXX Versus XXXXXXXXX | MR. N K KALITA MR D DEKA | |
| 16 | MFA/28/2024 | TATA AIG GENERAL INSURANCE CO L TD Versus CHABILAL THAPA @ RAJU AND ANR. A | MR. R GOSWAMI | MR. A BURAGOHAIN (r-2) MR. M KHAN MS J AKTAR (R-1) |
| | WITH I.A.(Civil)/1257/2024 in MFA/28/2024 | TATA AIG GENERAL INSURANCE CO L TD Versus CHABILAL THAPA @ RAJU AND ANR. A | MR. R GOSWAMI | MR. A BURAGOHAIN (r-2) MR. M KHAN MS J AKTAR (R-1) |
| <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | | | |
| 17 | RSA/246/2010 | JAHANARA BEGUM and 2 ORS Versus MATIUR RAHMAN and 5 ORS | MR.B SINHA MR.T DEWAN MR.M GOGOI | MR.A R SIKDAR MR.N AHMED MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR |
| 18 | RSA/205/2023 | UNION OF INDIA Versus DR. PRASANTA KUMAR DAS | MR. S K MEDHI | MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI |
| | WITH I.A.(Civil)/378/2024 in RSA/205/2023 | UNION OF INDIA AND 2 ORS Versus DR. PRASANTA KUMAR DAS | MR. S K MEDHI | |
| 19 | RSA/83/2024 | GAURANGA ROY Versus BADAL DEBNATH | MR. J DEKA MS. K JAIN | |
| | WITH I.A.(Civil)/1488/2024 in RSA/83/2024 | GAURANGA ROY Versus BADAL DEBNATH | MR. J DEKA MS. K JAIN | |

ORDERS

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|----|---|--|---|--|
| 20 | RSA/59/2009 | SRI TARLOK SINGH and ORS Versus SRI JATINDRA NATH BHARALI and ORS | MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN | MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA |
| | WITH MC/880/2009 in RSA/59/2009 | SRI TARLOK SINGH and ORS. Versus SRI JATINDRA NATH BHARALI and ORS. | MR.K AGARWAL MR.S C KEYAL MR. P NEOG | |
| 21 | RSA/65/2009 WITH LCR | SRI GOBINDA DEY Versus PRADIP KALITA and ORS | MRG P BHOWMIK MR. K K DEY MR.R HAZARIKA MR V K BAROOAH MR.B K GOSWAMI | |
| | WITH MC/932/2009 in RSA/65/2009 | SRI GOBINDA DEY Versus PRADIP KALITA and ORS | MRG P BHOWMIK MR.R HAZARIKA MR.B K GOSWAMI | MR.L TALUKDAR MR.G DAS MR.A GAFFAR |
| 22 | I.A.(Civil)/1677/2022 WITH LCR in RSA/54/2009 | RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG | MR. N DHAR | |
| | WITH RSA/54/2009 | RADHA RAMAN DAS Versus MAHADEV URANG | MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY | |
| 23 | RSA/53/2009 | RADHA RAMAN DAS Versus MAHADEV URANG | MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY | MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR |
| | WITH I.A.(Civil)/1674/2022 in RSA/53/2009 | RADHA RAMAN DAS Versus ON THE DEATH OF MAHADEV URANG | MR. N DHAR | |
| 24 | RSA/72/2023 B/O | ABDUL KHALIQUE Versus ABDUL LATIF AND 12 ORS . | MR H R CHOUDHURY S. TALUKDAR | MR. D HUSSAIN (R-1,4,5) MR. R A CHOUDHURY(R-1,4,5) MR. R A MAZUMDER(R-1,4,5) MR M ISLAM(R-1,4,5) |
| 25 | RSA/111/2023 | ON THE DEATH OF AZIM UDDIN BARLASKAR HIS LEGAL HEIRS SUFIA BEGUM BARLASKAR AND ORS. Versus NAZIM UDDIN LASKAR | MR. L R MAZUMDER MR. A ISLAM | MR F Z MAZUMDER (r-1) |
| 26 | CRP(IO)/122/2023 | PARAG KR RAJKHOWA Versus RAJKUMAR SARMA AND ANR | MR. S MITRA MR A K BORO | MR. JYOTIRMOY ROY (R-1,2) MR. S SARMA (R-1,2) MR. R HAZARIKA (R-1,2) MR. C CHAKRAVARTY (R-1,2) MR D DAS (R-1,2) MS E NATH (R-1,2) |
| 27 | CRP(IO)/322/2023 FIXED | KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus JYOTISH CHANDRA CHUDHURY AND ANR. | MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. M K CHOUDHURY (R-1,2) MR P BHARDWAJ (R-1,2) MR. M SARMA (R-1,2) MR. D. BORAH (R-1,2) |
| 28 | CRP(IO)/370/2023 FIXED | PALLAVI DAS Versus CHATRADHAR RAJBONGSHI | MR. S C BISWAS MS A DAS MS A BORAH | MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA |
| 29 | I.A.(Civil)/953/2023 in RSA/12312/2022 | JINNAT ALI Versus AYESHA KHATUN AND ANR. | MR. SURAJIT DAS MR. P P DAS MR A HALOI | MR. N HAQUE (r-1) MR. A K AZAD (r-1) MR. S R BARBHUIYA (r-1) MR M HUSSAIN (r-1) |
| | WITH RSA/12312/2022 (Filing Number) | JINNAT ALI Versus AYESHA KHATUN AND ANR. E | MR. P P DAS | |

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| 30 | I.A.(Civil)/1197/2023 in MACApp./4229/2023 | PRITI CHANDA Versus ARUP KUMAR HAZARIKA AND 2 ORS. | MR. R SARMA MR B PUSHILAL | MRS. S ROY (R-3) |
| | WITH MACApp./4229/2023 (Filing Number) | PRITI CHANDA Versus ARUP KUMAR HAZARIKA AND 2 ORS. A | MR B PUSHILAL | |
| 31 | I.A.(Civil)/1628/2023 in RSA/10703/2022 | M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD. | MR. S K GOSWAMI MR. R SHARMA | MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI |
| | WITH RSA/10703/2022 (Filing Number) | M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD. F | MR. S K GOSWAMI | |
| | WITH I.A.(Civil)/10705/2022 (Filing Number) | M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD. F | MR. S K GOSWAMI | |
| 32 | I.A.(Civil)/1900/2023 FIXED in RSA/3827/2022 | TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED), S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI AND ORS. | MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | MR. A F N U MOLLAH (R-1 to 5) MR R ISLAM (R-1 to 5) MR A H AHMED (R-1 to 5) |
| | WITH RSA/3827/2022 (Filing Number) | TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) AND ORS. E | MR. M A SHEIKH | |
| 33 | I.A.(Civil)/2039/2023 in MACApp./15928/2022 | ASSAM STATE TRANSPORT CORPORATION (ASTC) Versus RIPA KAR AND 3 ORS. | MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH | |
| | WITH MACApp./15928/2022 (Filing Number) | ASSAM STATE TRANSPORT CORPORATION Versus RIPA KAR AND 3 ORS | MR. JYOTIRMOY ROY | |
| 34 | I.A.(Civil)/2262/2023 in RSA/6235/2023 | SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. | MS. R CHOUDHURY MR. M ISLAM | MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4 |
| | WITH RSA/6235/2023 (Filing Number) | SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B | MS. R CHOUDHURY | |
| 35 | I.A.(Civil)/2262/2023 in RSA/6235/2023 | SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A | MS. R CHOUDHURY | |
| | WITH I.A.(Civil)/1484/2023 | SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. | MS. R CHOUDHURY MR. M ISLAM | MS. B CHOUDHURY MR. P. CHOUDHURY |
| | WITH I.A.(Civil)/6146/2023 (Filing Number) | SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A | MS. R CHOUDHURY | |

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|----|---|--|---|---|
| 36 | I.A.(Civil)/2685/2023 in RSA/91/2022 | MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS. | M ALAMGEER MR. A ALAM MR. M ALAM | MR. D C C PHUKAN |
| | WITH RSA/91/2022 | MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS. | MS. R CHOUDHURY M ALAMGEER MR. M ALAM | MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8) |
| 37 | I.A.(Civil)/2819/2023 in RSA/8276/2023 | NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. | MR. S S ROY MS. S KAKATI MS. M. KONYAK. W | |
| | WITH RSA/8276/2023 (Filing Number) | NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A | MR. S S ROY | |
| | WITH I.A.(Civil)/8277/2023 (Filing Number) | NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A | MR. S S ROY | |
| 38 | CRP(IO)/71/2024 FIXED | ELLISON OILFIELD SERVICE PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS | MR D SENAPATI MS. S. TODI MR H K SARMA | MR B CHOUDHURY |
| 39 | I.A.(Civil)/1418/2024 in RERA APPEAL/4625/2024 | GANESH DAS AND ANR. Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED | MR. S CHAKRABORTY MS. M DAS | |
| | WITH RERA APPEAL/4625/2024 (Filing Number) | GANESH DAS AND ANR Versus ARYA ELECTORS (INDIA) PRIVATE LIMITED | MR. S CHAKRABORTY | |
| 40 | I.A.(Civil)/1459/2024 in MFA/3336/2024 | NATIONAL INSURANCE COMPANY LTD Versus MOSSTT. RABIJA KHATUN AND 5 ORS. | MRS L SHARMA MR. K K BHATTA | |
| | WITH MFA/3336/2024 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus MOSSTT. RABIJA KHATUN AND 5 ORS E | MR. K K BHATTA | |
| | WITH I.A.(Civil)/3337/2024 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus MOSSTT. RABIJA KHATUN AND 5 ORS E | MR. K K BHATTA | |
| 41 | I.A.(Civil)/1486/2024 in MACApp./14200/2023 | BANI RANI NATH @ BANI NATH AND ANR. Versus SANJIT CHOUDHURY AND ANR. | MR. S ROY MR. M H LASKAR M. HOSSAIN | |
| | WITH MACApp./14200/2023 (Filing Number) | BANI RANI NATH @ BANI NATH AND ANR. Versus SANJIT CHOUDHURY AND ANR. B | MR. M H LASKAR | |
| 42 | I.A.(Civil)/1489/2024 in MACApp./5271/2024 | SAHARA KHATUN Versus THE NATIONAL INSURANCE COM0 LTD AND 2 ORS. | B R DAS MS M BHARATI | |
| | WITH MACApp./5271/2024 (Filing Number) | SAHARA KHATUN Versus THE NATIONAL INSURANCE COM LTD AND 2 ORS H | B R DAS | |
| 43 | I.A.(Civil)/1492/2024 in MFA/3331/2024 | NATIONAL INSURANCE COMPANY LTD Versus MUSSTT. EACHMINA KHATUN AND 5 ORS | MRS L SHARMA MR. K K BHATTA | |

WITH
[MFA/3331/2024](#)
(Filing Number)

NATIONAL INSURANCE COMPANY LTD MR. K K BHATTA
Versus
MOSSTT. EACHMINA KHATUN AND 5 ORS
B

WITH
[I.A.\(Civil\)/3333/2024](#)
(Filing Number)

NATIONAL INSURANCE COMPANY LTD MR. K K BHATTA
Versus
MOSSTT. EACHMINA KHATUN AND 5 ORS
B

44 [I.A.\(Civil\)/1493/2024](#)
in MACApp./4872/2024

UNITED INDIA INSURANCE CO LTD MRS L SHARMA
Versus
AMIT CHETRY AND 2 ORS. MR. K K BHATTA

WITH
[MACApp./4872/2024](#)
(Filing Number)

UNITED INDIA INSURANCE COMPANY MR. K K BHATTA
Versus
AMIT CHETRY AND 2 ORS F

WITH
[I.A.\(Civil\)/4874/2024](#)
(Filing Number)

UNITED INDIA INSURANCE COMPANY MR. K K BHATTA
Versus
AMIT CHETRY AND 2 ORS F

45 [I.A.\(Civil\)/1497/2024](#)
in Mat.App./5417/2024

XXXXXXXXX MR. M HASAN PP, ASSAM
Versus
XXXXXXXXX MR. M R SODIAL
MS S Z HAYAT
MS B H SHIRIN

WITH
[Mat.App./5417/2024](#)
(Filing Number)

XXXXXXXXX MR. M HASAN
Versus
XXXXXXXXX

STAY MATTERS

46 [CRP\(IO\)/301/2022](#)

REKHA DAS AND ANR. MR G P BHOWMIK MR. A C SARMA
Versus MR D KALITA MR G BHARADWAJ
UTTPAL KUMAR PAUL MR B DEORI
MR N BRAHMA

47 [CRP\(IO\)/25/2024](#)

CHITRANGADA CHAKRAVERTI MR. A C SARMA
Versus MR G BHARADWAJ
ON THE DEATH OF DEBOJYOTI MR B DEORI
SENGUPTA @ RANJAN SENGUPTA HIS MR N BRAHMA
HEIRS AND LEGAL REPRESENTATIVES

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|---|---------------------|
| MOTION (BA) | | | |
| 1 Bail Appln./1311/2024 FIXED | MAINUDDIN ALI AND ANR. Versus THE STATE OF ASSAM | MR A TEWARI MR T THAKURIA | SPECIAL PP ASSAM |
| 2 Bail Appln./1452/2024 | DEBABRATA SARKAR Versus THE STATE OF ASSAM AND ANR. | MR U S BORGHAIN MS DIPSY RAJA | PP, ASSAM |
| 3 Bail Appln./1453/2024 | BISWANATH SINGH Versus THE STATE OF ASSAM | MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG | PP, ASSAM |
| 4 Bail Appln./1454/2024 | KURAN ALI Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MR S RAHMAN | SPECIAL PP ASSAM |
| 5 Bail Appln./1455/2024 | JAHIDUL ISLAM Versus THE STATE OF ASSAM | MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA | PP, ASSAM |
| 6 Bail Appln./1458/2024 | ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM | MS B GOGOI MR J K Bhuyan MS. P GHOSH | PP, ASSAM |
| 7 Bail Appln./1460/2024 | AKHIR HUSSAIN @ AKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. T J MAHANTA MR S RAHMAN MS. S PHUKAN | PP, ASSAM |
| 8 Bail Appln./1463/2024 | FAKRUL ALI Versus THE STATE OF ASSAM | MR A CHAKRABORTY MR A CHETIA | PP, ASSAM |
| MOTION | | | |
| 9 Crl.Pet./1050/2023 FIXED | RAMINDLA BRAHMA Versus THE STATE OF ASSAM AND ANR | M K BORAH MS. P. KASHYAP | PP, ASSAM |
| 10 Crl.Rev.P./193/2024 | LAKHIRAJ DEKA Versus M/S BASTION ASSOCIATES | MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI | |
| WITH I.A.(Crl.)/466/2024 in Crl.Rev.P./193/2024 | LAKHIRAJ DEKA Versus M/S BASTION ASSOCIATES | MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI | |

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|--------------------------|---|---|---|--|
| 11 | Crl.Rev.P./194/2024 | SMTI. APARAJITA DAS @ APARAJITA PAUL Versus JHELUM PAUL @ KOLAM PAUL AND 3 ORS | MR. B CHOWDHURY MR. S K DAS | PP, ASSAM (R4) |
| 12 | Crl.Pet./357/2024 | POTURUN NESSA CHOUDHURY Versus THE STATE OF ASSAM | MR. J LASKAR | PP, ASSAM |
| 13 | Crl.Pet./502/2024 B/O | KAFIL UDDIN FAKIR Versus THE STATE OF ASSAM AND ANR | MR. A ROSHID MS. T BEGUM | PP, ASSAM |
| 14 | Crl.Pet./588/2024 | AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND ANR | MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS | PP, ASSAM |
| 15 | Crl.Pet./590/2024 | BANASHREE BAISHYA AND ANR Versus MALATI BAISHYA AND ANR | MR. J KALITA DIKSHITA DEKA MR SOHAING | PP, ASSAM (R2) |
| 16 | Crl.Pet./591/2024 | NIRAJ KUMAR KHEMKA Versus THE STATE OF ASSAM AND ANR | MR. R CHETRI MR N BARMAN MR N MILI | PP, ASSAM |
| 17 | Crl.Pet./592/2024 | SANJIV KUMAR TULSIAN AND 2 ORS Versus ALOK KUMAR JHAWAR AND ANR | MR. J KALITA DIKSHITA DEKA MR SOHAING | PP, ASSAM (R2) |
| 18 | AB/1313/2024 | MD. KABIR ALI @ SELIM AKHTAR Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |
| 19 | AB/1318/2024 | MD. SAFED ALI Versus THE STATE OF ASSAM | MR. S MUNIR MD. S ALI MS. P. GOGOI | PP, ASSAM |
| 20 | AB/1322/2024 | NUR HUSSAIN Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR SARFRAZ NAWAZ MR S A BARBHUYAN | PP, ASSAM |
| 21 | AB/1323/2024 | EYAR UDDIN Versus THE STATE OF ASSAM | MR. M AHMED MD I H LASKAR | PP, ASSAM |
| ADMISSION | | | | |
| 22 | Crl.Pet./599/2018 B/O | PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA | PP, ASSAM |
| 23 | Crl.Pet./1227/2023 B/O, WITH LCR 1 FILE | ABDUL HANNAN Versus THE STATE OF ASSAM AND ANR | MS J HAZARIKA MS N AKTAR | MR. M RAHMAN (R-2) MS. M. KHATUN (R-2) PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 24 | Bail Appln./3621/2023 WITH SCANNED COPY OF CASE RECORD | INDRAJIT MANDAL Versus THE STATE OF ASSAM | MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA | PP, ASSAM |
| 25 | Bail Appln./389/2024 FIXED, WITH OFFICE NOTE, WITH LCR (SCANNED) | ABRAR @ ABRAM Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY MR A AHMED | PP, ASSAM |
| 26 | Bail Appln./434/2024 WITH SCANNED COPY OF CASE RECORD | ANIL YADAV Versus UNION OF INDIA AND ANR. | MR N BARMAN MS J BARMAN MR B DEORI | PP, ASSAM SC, NCB |
| 27 | Bail Appln./590/2024 WITH SCANNED COPY OF CASE RECORD | MD HAMIDULLAH @ MD. HAMIDUL Versus THE STATE OF ASSAM | MS. S K NARGIS MS S BEGUM MS N SULTANA | PP, ASSAM |
| 28 | Bail Appln./633/2024 B/O, WITH SCANNED COPY OF CASE RECORD | JASHIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM | MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG | PP, ASSAM |

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| 29 | Bail Appln./746/2024 WITH SCANNED COPY OF CASE RECORD | GOURAV KUMAR SINGH @ GAURAV KUMAR Versus THE STATE OF ASSAM | MR S RAHMAN MS. S PHUKAN MR U PANDEY | PP, ASSAM |
| 30 | Bail Appln./915/2024 WITH SCANNED COPY OF CASE RECORD | SAGAR DHUNGANA Versus THE STATE OF ASSAM | MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN | PP, ASSAM |
| 31 | Bail Appln./1017/2024 WITH SCANNED COPY OF CASE RECORD | SWMKHAR DAIMARY Versus THE STATE OF ASSAM | MR D K MEDHI P BORUAH | PP, ASSAM |
| 32 | Bail Appln./1025/2024 FIXED | MOTIAR RAHMAN Versus THE UNION OF INDIA | MR. P K ROYCHOUDHURY MR. A SAIKIA MR. S ISLAM MR. N K DAS MR A HAWARI MR. A S ALI | SC, NCB |
| 33 | Bail Appln./1048/2024 FIXED | ALTAF HUSSAIN Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
| 34 | Bail Appln./1125/2024 FIXED | JEHERUL ISLAM AND ANR. Versus THE STATE OF ASSAM | MR. M KHAN MS J AKTAR | PP, ASSAM |
| 35 | Bail Appln./1231/2024 WITH SCANNED COPY OF CASE RECORD, B/O | GOFUR ALI Versus THE STATE OF ASSAM | MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN SK ABDULLAH | PP, ASSAM |
| 36 | Bail Appln./1292/2024 FIXED, WITH OFFICE NOTE | CHAHAD HUSSAIN @ SAHID HUSSAIN Versus THE STATE OF ASSAM | MOTIUR RAHMAN MR. NOOR KUTUB ALAM | PP, ASSAM |
| 37 | Bail Appln./1312/2024 FIXED | JAHAN ALI Versus THE STATE OF ASSAM | MR. R GOSWAMI MS S DAS | PP, ASSAM |
| 38 | Bail Appln./1317/2024 FIXED | SADIQUE UI HOQUE AND ANR Versus THE STATE OF ASSAM | MR SARFRAZ NAWAZ MR S ISLAM MR A RAZZAK | PP, ASSAM |
| 39 | Bail Appln./1380/2024 FIXED, WITH OFFICE NOTE | KAMAL KALITA Versus THE STATE OF ASSAM AND ANR. | MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN | PP, ASSAM |

BAIL HEARING

| | | | | |
|----|---|--|--|-------------------|
| 40 | AB/589/2024 FIXED | NUR HUSSAIN ALI Versus THE STATE OF ASSAM | MR. A GANGULY MS. M ROY MR T CHHETRI | SC, EXCISE DEPTT. |
| 41 | AB/794/2024 | MAZAM ALI Versus THE STATE OF ASSAM | MR M Z SHAH MD P RAHMAN | PP, ASSAM |
| 42 | AB/1192/2024 WITH OFFICE NOTE, FIXED | AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR | MD K RAHMAN | PP, ASSAM |

ORDERS

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|----|---|--|---|-----------|
| 43 | Crl.A./239/2019 B/O, WITH OFFICE NOTE, WITH LCR 2 FILES | ABDUL HANNAN Versus THE STATE OF ASSAM AND ANR | MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID | PP, ASSAM |
| 44 | I.A.(Crl.)/240/2023 2 Y 0 M 8 D :in CRL.A(J)/2370/2023 WITH CRL.A(J)/2370/2023 (Filing Number) WITH I.A.(Crl.)/2372/2023 (Filing Number) | RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. H RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. H | MS S MEDHI MS S MEDHI MR. N Z AHMED MR. N Z AHMED MR. N Z AHMED | PP, ASSAM |

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| 45 | Crl.A./395/2023 B/O, WITH OFFICE NOTE, WITH LCR 5 FILES | ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| | WITH I.A.(Crl.)/1027/2023 in Crl.A./395/2023 | ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| 46 | Crl.A./457/2023 B/O, WITH LCR 5 FILES | MD. UMED ALI Versus THE STATE OF ASSAM AND ANR. | MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH | PP, ASSAM |
| | WITH I.A.(Crl.)/1228/2023 in Crl.A./457/2023 | MD. UMED ALI, Versus THE STATE OF ASSAM AND ANR. | MR. K BORUAH | PP, ASSAM |
| 47 | Crl.Pet./586/2023 | KATARA CHANDU LAL DEVAJI @ SRI CHANDU LAL Versus THE STATE OF ASSAM AND ANR | MR. A R BHUYAN MR. A M KHAN MR. A HUSSAIN | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL
MATTERS IMMEDIATELY AFTER MOTION
MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS.]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--|---|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 1 | Crl.A./264/2022 1 Y 8 M 10 D :AT 10:15 AM | SOMED ALI Versus THE STATE OF ASSAM AND ANR. | MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | MR. M. P. GOSWAMI, ADDL. PP, ASSAM |
| | WITH I.A.(Crl.)/386/2024 in Crl.A./264/2022 | SOMED ALI, Versus THE STATE OF ASSAM AND ANR. | MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | PP, ASSAM |
| 2 | Crl.Pet./997/2023 | JAHANARA RAHMAN @ JAHANARA ROHMAN Versus THE STATE OF ASSAM AND ANR | MR. M DUTTA MR K M BORA | MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MR. S RAHMAN (r-2) MD IMRAN (r-2) MR. K. K. PARASHAR, ADDL. PP, ASSAM |
| 3 | Crl.Rev.P./143/2024 | MUJIBUR RAHMAN Versus THE STATE OF ASSAM | MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI | MR. K. K. PARASHAR, ADDL. PP, ASSAM |
| 4 | Crl.Pet./509/2024 | MD. JOHUR UDDIN Versus THE STATE OF ASSAM AND ANR | ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE | MR. K. K. PARASHAR, ADDL. PP, ASSAM |
| MOTION (BA) | | | | |
| 5 | Bail Appln./1448/2024 | IAISHAH DHAR @ SMTI. KHAM AND ANR. Versus THE STATE OF ASSAM | MS. A. MEDHI | PP, ASSAM |
| 6 | Bail Appln./1449/2024 | SUJIT DEY Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR. H A HUSSAIN | PP, ASSAM |
| 7 | Bail Appln./1450/2024 | PRITAM DEV CHOUDHURY Versus THE STATE OF ASSAM | MR G CHAMUAH | PP, ASSAM |

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|---------------------------------|--|--|--|---|
| 8 | Bail Appln./1465/2024 B/O | MD. BAHARUL ISLAM @ AMBANI Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |
| <u>MOTION (AB)</u> | | | | |
| 9 | AB/1202/2024 FIXED | JYOTI PRASAD KALITA Versus THE STATE OF ASSAM | MS. T SOM MS. U HAZARIKA | PP, ASSAM |
| 10 | AB/1241/2024 FIXED | DIPON DUTTA Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 11 | AB/1294/2024 B/O | NAYAN MONI SARMA Versus THE STATE OF ASSAM | MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL | PP, ASSAM |
| 12 | AB/1316/2024 B/O | ARUNABH DWIKRONG RABHA @ ARUNABH RABHA AND ANR Versus THE STATE OF ASSAM | MR S ISLAM MR D DEKA MR N J KUMAR | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 13 | AB/1028/2024 B/O | RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MD A ALI | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 14 | Crl.Rev.P./7/2024 (P/H), WITH LCR 4 FILES (SCANNED), FIXED | ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | MR W R MEDHI (R-2) PP, ASSAM |
| 15 | Tr.P.(Crl.)/10/2024 B/O | SAHNUR ALI Versus THE STATE OF ASSAM AND ANR | MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM | MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 16 | Bail Appln./4473/2023 WITH SCANNED COPY OF CASE RECORD, FIXED | PRAMOD YADAV @ TINKU Versus THE NARCOTICS CONTROL BUREAU | MR P KATAKI MR. M K DAS B. CHETRY | SC, NCB |
| 17 | Bail Appln./652/2024 WITH SCANNED COPY OF CASE RECORDS, FIXED | MD. IQBAL Versus THE STATE OF ASSAM | M G SINGH MR U S BORGHAIN MS DIPSY RAJA | PP, ASSAM |
| 18 | Bail Appln./721/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD, B/O | ASHROF ALI Versus THE STATE OF ASSAM AND ANR | MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN | MR. N HASAN (R-2) MR. A HASAN (R-2) PP, ASSAM |
| 19 | Bail Appln./1394/2024 FIXED | PARTHA JYOTI GOGOI Versus THE STATE OF ASSAM | MR. P BORA MS K BHATTACHARYYA MS K SARMA | PP, ASSAM |
| 20 | Bail Appln./1411/2024 FIXED | NIKHIL AGARWAL Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MR H AGARWAL | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 21 | AB/207/2024 FIXED | ROBIN RABHA AND ANR Versus THE STATE OF ASSAM | MS. S B CHOUDHURY MR A N AHMED | PP, ASSAM |
| 22 | AB/899/2024 FIXED | MOJAMMEL HOQUE Versus THE STATE OF ASSAM | MR. A M AHMED P. GHOSH | PP, ASSAM |

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| 23 | AB/984/2024 FIXED | BHUDEV PAUL Versus THE STATE OF ASSAM | MR H K DAS MR N K SARMA | PP, ASSAM |
| 24 | AB/1033/2024 FIXED | DIN MAHAMMAD ALI Versus THE STATE OF ASSAM | MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN | PP, ASSAM |
| 25 | AB/1038/2024 FIXED | SRI PULIN SAIKIA Versus THE STATE OF ASSAM | MR G PHUKAN MS A GOGOI | PP, ASSAM |
| 26 | AB/1195/2024 FIXED | HAREJ ALI Versus THE STATE OF ASSAM | MR. A RAHMAN | PP, ASSAM |
| 27 | AB/1231/2024 FIXED | MOINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM | MS. S B CHOUDHURY MR. S K DAS | PP, ASSAM |
| <u>ORDERS</u> | | | | |
| 28 | Tr.P.(Cri.)/8/2024 WITH LCR 1 FILE, B/O | SAHNUR ALI Versus THE STATE OF ASSAM AND ANR | MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM | PP, ASSAM |
| 29 | Crl.A./54/2024 WITH OFFICE NOTE, LCR 8 FILES, FIXED | BABUL ALI Versus THE STATE OF ASSAM AND ANR. | MS. G BORAH | MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM |
| WITH | | | | |
| | I.A.(Cri.)/190/2024 in Crl.A./54/2024 | BABUL ALI Versus THE STATE OF ASSAM AND ANR. | MS. G BORAH | PP, ASSAM |
| <u>QUASHMENT</u> | | | | |
| 30 | Crl.Pet./276/2024 (P/H), FIXED | AYNUL HAQUE LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR. M KHAN MS J AKTAR | MR. A M BARBHUIYA (R-2) MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM |
| 31 | Crl.Pet./463/2024 FIXED | THE STATE OF ASSAM Versus BHASKAR JYOTI HAZARIKA | | SPECIAL PP, VIGILANCE |
| 32 | Crl.Pet./464/2024 FIXED | THE STATE OF ASSAM Versus SARANG MORE | | SPECIAL PP, VIGILANCE |
| 33 | Crl.Pet./478/2024 FIXED | THE STATE OF ASSAM Versus DAVID ADHIKARI | | SPECIAL PP, VIGILANCE |
| <u>HEARING</u> | | | | |
| 34 | WP(C)/3278/2015 (P/H), FIXED | M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS | MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA | SC, FINANCE and TAXATIONR1-3 MS.K DUTTA |
| WITH | | | | |
| 35 | WP(C)/2295/2015 | M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS | MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI | MR.S SAIKIA SC, FINANCE(R1-3) |
| WITH | | | | |
| 36 | WP(C)/2296/2015 | M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS | MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE | MR.S SAIKIA SC, FINANCE(R1-3) |

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|----|--|---|---|---|
| 37 | WITH WP(C)/3279/2015 | M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS, | MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA | SC, FINANCE & TAXATION(R1-3) MS.K DUTTA |
| 38 | WITH WP(C)/3280/2015 | M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS, | MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE | SC, FINANCE & TAXATION MS.K DUTTA(R1-3) |
| 39 | WITH WP(C)/3281/2015 | M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS, | MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA | SC, FINANCE & TAXATION(R1-3) MS.K DUTTA |
| 40 | I.A.(CrI.)/217/2024 (P/H), WITH LCR 3 FILES, FIXED in CrI.A./125/2023 | MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM, | MR. N J DUTTA | PP, ASSAM |
| | WITH CrI.A./125/2023 | MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM | MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY | PP, ASSAM |
| | WITH I.A.(CrI.)/520/2023 in CrI.A./125/2023 | MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM | MR. M HOQUE | PP, ASSAM |
| 41 | CrI.Rev.P./20/2022 WITH LCR 3 FILES, B/O | ANURUPA BORA Versus THE STATE OF ASSAM AND ANR | MR S N KRISHNATRAYA MR. S MUNIR MR H K J AHMED MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MS R R MUZIB MR R YASIN | MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MR S P DAS (r-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) MR. A DEKA (r-2) MS C BORA (r-2) PP, ASSAM MS. S BAISHYA (r-2) |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---------------------|
| MOTION (BA) | | | |
| 1 Bail Appln./1193/2024 | SAMBHU NANDI Versus THE UNION OF INDIA | MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH | SC, NCB |
| 2 Bail Appln./1451/2024 | ASRAFUL HUSSAIN LASKAR Versus THE STATE OF ASSAM | MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED | PP, ASSAM |
| 3 Bail Appln./1456/2024 | SARAT DAS Versus THE STATE OF ASSAM | MR. R PHUKAN MS D DUTTA | PP, ASSAM |
| 4 Bail Appln./1462/2024 | NAZIMUDDIN AHMED Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN J DASGUPTA MD R ISLAM | PP, ASSAM |
| 5 Bail Appln./1464/2024 | NABA KANTA DAS Versus THE STATE OF ASSAM | MRS J DUTTA MR. A K AHMED MD A ISLAM M AHMED | PP, ASSAM |
| 6 Bail Appln./1467/2024 | SHAIJUDDIN BEPARI Versus THE STATE OF ASSAM | MR. S. DEY MR P DEKA MR. B BORAH | PP, ASSAM |
| MOTION | | | |
| 7 Crl.Pet./587/2024 | NIRAJ KUMAR KHEMKA Versus THE STATE OF ASSAM AND ANR | MR. R CHETRI MR N BARMAN MR N MILI | PP, ASSAM |
| 8 Crl.Pet./589/2024 | OGEN JAMOH Versus DUL SAIKIA | MR. A K GUPTA MR. R S MISHRA MS B SARMA | |
| 9 Crl.Pet./595/2024 | KARUNA KANTA KUMAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR. R PHUKAN MR. P TALUKDAR | PP, ASSAM |
| 10 Crl.Pet./596/2024 | MRS. REHENA BEGUM Versus DR. MOHD. MERAJ ALAM | MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN | |

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|--------------------------|--|--|---|---|
| 11 | AB/1315/2024 | DINESH DAS AND 2 ORS Versus STATE OF ASSAM | MR. K M HALOI MRS. BHANITA CHOUDHURY | PP, ASSAM |
| 12 | AB/1317/2024 | ASIF Versus STATE OF ASSAM | MR. R THADANI MR. A HUSSAIN MS M TIWARI | PP, ASSAM |
| 13 | AB/1320/2024 | SAHIDA BEGUM Versus THE STATE OF ASSAM | MR. T J MAHANTA MS P SARMA MS. P P DAS | PP, ASSAM |
| 14 | AB/1321/2024 | DR. PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM | MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA | PP, ASSAM |
| ADMISSION | | | | |
| 15 | Tr.P.(CrI.)/37/2022 | RADHIKA RABHA AND ANR Versus RATAN HAJONG | MR. B C DAS | |
| 16 | Tr.P.(CrI.)/9/2024 B/O | SAHNUR ALI Versus THE STATE OF ASSAM AND ANR | MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM | MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM |
| 17 | Tr.P.(CrI.)/11/2024 B/O | SAHNUR ALI Versus THE STATE OF ASSAM AND ANR | MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM | MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 18 | Bail Appln./3901/2023 WITH LCR (SCANNED) | MUKUT SAIKIA Versus THE STATE OF ASSAM | MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI | PP, ASSAM SPL. PP, C.B.I. |
| 19 | Bail Appln./4628/2023 WITH LCR (SCANNED) | ISLAM UDDIN Versus THE STATE OF ASSAM | MR H R CHAUDHURY S. TALUKDAR A S PRODHANI | PP, ASSAM |
| 20 | Bail Appln./4648/2023 WITH SCANNED COPY OF CASE RECORD | JONASING KRO Versus THE STATE OF ASSAM | MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | PP, ASSAM |
| 21 | Bail Appln./68/2024 WITH SCANNED COPY OF CASE RECORD | AINUL HOQUE Versus THE STATE OF ASSAM | MR H R A CHAUDHURY MR. R A CHAUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| 22 | Bail Appln./299/2024 WITH SCANNED COPY OF CASE RECORD | HABIJAR RAHAMAN @ HAFIJUR RAHAMAN Versus THE STATE OF ASSAM | MR H R A CHAUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 23 | Bail Appln./375/2024 WITH LCR (SCANNED) | FAROOQ SHEIKH Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN | PP, ASSAM |
| WITH | | | | |
| 24 | Bail Appln./4485/2023 | RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 25 | Bail Appln./603/2024 WITH LCR (SCANNED) | ABDUL HAMID Versus THE STATE OF ASSAM | MR S DUTTA MS S MOCHAHARI MR. S DUTTA | PP, ASSAM |

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|----------------------------|--|--|---|-----------|
| 26 | Bail Appln./814/2024 WITH LCR (SCANNED), FIXED | WAHENGBAM ROBITA DEVI Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 27 | Bail Appln./883/2024 WITH SCANNED COPY OF CASE RECORD | BASISTA DAS Versus THE STATE OF ASSAM | MR. B K SEN MR A HUSSAIN P SINGH | PP, ASSAM |
| 28 | Bail Appln./917/2024 WITH SCANNED COPY OF CASE RECORD | JOYCHARAN BISWAS Versus THE STATE OF ASSAM | MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN | PP, ASSAM |
| 29 | Bail Appln./925/2024 WITH SCANNED COPY OF CASE RECORD | MD. SALIM KHAN Versus THE STATE OF ASSAM | MR. A AHMED MD A RAHMAN MS. A KHATUN | PP, ASSAM |
| 30 | Bail Appln./1002/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD, FIXED | MASHUK UDDIN LASKAR @ MASHUK AHMED LASKAR Versus THE STATE OF ASSAM | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN | PP, ASSAM |
| 31 | Bail Appln./1041/2024 WITH LCR (SCANNED), FIXED | PREM GOGOI Versus THE STATE OF ASSAM | MR. S RANA | PP, ASSAM |
| 32 | Bail Appln./1171/2024 B/O | RAJU MEDAK Versus THE STATE OF ASSAM | MR. B K GOGOI C. DEKA | PP, ASSAM |
| 33 | Bail Appln./1176/2024 WITH OFFICE NOTE & SCANNED COPY OF CASE RECORD | BABUL HUSSAIN Versus THE STATE OF ASSAM | MR. A PAUL | PP, ASSAM |
| 34 | Bail Appln./1254/2024 | SAHIDUL ISLAM @ BULBUL Versus THE STATE OF ASSAM | MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH | PP, ASSAM |
| 35 | Bail Appln./1285/2024 | MD. MOHIBUL ALI @ MOMINUL Versus THE STATE OF ASSAM | MR. D GOGOI MR. R BORA | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 36 | AB/3542/2023 FIXED | CHANA MIA Versus THE STATE OF ASSAM | MR. A AHMED U U KHAN MR A AHMED | PP, ASSAM |
| 37 | AB/3849/2023 FIXED | ABDUL MONAF LASKAR @ RAJU UDDIN LASKAR Versus THE STATE OF ASSAM | MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM | PP, ASSAM |
| 38 | AB/4117/2023 FIXED | KESHAB SAIKIA Versus THE STATE OF ASSAM | I AMIN | PP, ASSAM |
| 39 | AB/156/2024 FIXED | BIHARI LAL SHARMA Versus THE STATE OF ASSAM | MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA | PP, ASSAM |
| 40 | WITH AB/157/2024 | MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM | MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA | PP, ASSAM |
| 41 | AB/257/2024 FIXED | ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM | MR. P TELI | PP, ASSAM |
| 42 | AB/831/2024 FIXED | AMINUR TALUKDAR @ AMINUL TALUKDAR Versus THE STATE OF ASSAM | MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 43 | AB/838/2024 FIXED | MOTALEB TALUKDAR Versus THE STATE OF ASSAM | MR. M KHAN MS J AKTAR | PP, ASSAM |

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|----|---------------------------------------|--|--|--------------------------------------|
| 44 | AB/861/2024 FIXED | PULAKITA PATGIRI AND 2 ORS. Versus THE STATE OF ASSAM | MR. N SARKAR MR P K BASU MR A BANERJEE | PP, ASSAM |
| 45 | AB/1041/2024 | MALEK ROSTAM @ MANIK UDDIN AND 3 ORS. Versus THE STATE OF ASSAM | MR. A A R KARIM MS G.PURI MR. A DEB | PP, ASSAM |
| 46 | AB/1048/2024 FIXED | BIPUL SINGH AND 2 ORS. Versus THE STATE OF ASSAM | MR H DAS MR. S HAZARIKA | MR P DAS MS P MISHRA PP, ASSAM |
| 47 | AB/1049/2024 FIXED | SAJID HUSSAIN Versus THE STATE OF ASSAM | DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP | PP, ASSAM |
| 48 | AB/1052/2024 FIXED | NIRAJ PATEL @ NIRAJ KR. PATEL Versus THE STATE OF ASSAM | MR. R CHETRI MR U SAIKIA MR N BARMAN | PP, ASSAM |
| 49 | AB/1063/2024 FIXED | SATTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM | MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR | PP, ASSAM |
| 50 | AB/1153/2024 FIXED | PRABIR BISWAS Versus THE STATE OF ASSAM | MR. A T SARKAR | PP, ASSAM |
| 51 | AB/1181/2024 FIXED | MASHIDUL ISLAM AND 7 ORS Versus THE STATE OF ASSAM | MR. S AHMED MR. J A AHMED MR. K M HASSAN MS N AKTAR | PP, ASSAM |

ORDERS

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|----|--|--|--|-----------|
| 52 | Tr.P.(CrI.)/5/2024 | NARAYAN BANIK Versus THE STATE OF ASSAM | MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH | PP, ASSAM |
| 53 | I.A.(CrI.)/465/2024 in CrI.Rev.P./4229/2024 | EBAROT ALI SHEIKH Versus THE STATE OF ASSAM AND ANR | MR. M I HUSSAIN MS. P AHMED N. UDDIN | PP, ASSAM |
| | WITH CrI.Rev.P./4229/2024 (Filing Number) | EBAROT ALI SHEIKH Versus THE STATE OF ASSAM AND ANR (F) | MR. M I HUSSAIN | |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--|
| DELIVERY OF ORDER | | | |
| 1 Crl.Pet./823/2023 | RAJIB ALI AND 4 ORS Versus MRS. SEHNAZ SULTANA RAHMAN | MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN | MR. T K BHUYAN (R-1) |
| WITH I.A.(Crl.)/124/2024 in Crl.Pet./823/2023 | MRS. SEHNAZ SULTANA RAHMAN Versus RAJIB ALI AND 4 ORS | MR. T K BHUYAN | MR J I BARBHUIYA |
| MOTION (BA) | | | |
| 2 Bail Appln./1461/2024 | AZAHARUL ISLAM @ AJAHARUL ISLAM Versus THE STATE OF ASSAM | MR. N HASAN MR. A HASAN MR SUBHRAJIT SAIKIA | PP, ASSAM |
| MOTION | | | |
| 3 AB/1259/2024 | SANIDUL ISLAM Versus THE STATE OF ASSAM | MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH | PP, ASSAM |
| ADMISSION | | | |
| 4 Crl.Pet./932/2019 WITH LCR 1 FILE (SCANNED), B/O | DIGANTA CHAKRABORTY Versus DIRECTORATE OF ENFORCEMENT | MS. P CHAKRABORTY MS. A DAS MS. K KHAN | MR. S K MEDHI SC, ED |
| WITH 5 Crl.Pet./425/2018 | DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA Versus DIGANTA CHAKRABORTY AND 9 ORS. | MR. S C KEYAL ASSTT.S.G.I. | MR. L TALUKDAR (R-1) MR Z ALAM (R4) MR. M DAS (R-5 & R-6) MR. T DEURI (R3) MRS. R S DEURI (R-3) MR. L SIKDAR (R-5 & R-6) MR. B DAS (R-1) MR. N D SARMA (R-4) MR. E U AHMED (R-4) MS. S NAZNEEN (R4) MR. H TALUKDAR (R-1) MR. C M DAS (R-3) MS. J RABHA (R3) MS. P CHAKRABORTY (R5 & 6) |

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|----|---|---|---|--|
| 6 | Crl.Rev.P./145/2020 FIXED | CENTRAL BUREAU OF INVESTIGATION Versus DIBYAJYOTI DUTTA (A-1) AND 4 ORS. | MR. S C KEYAL SC, CBI | MR. S S S RAHMAN (R-1) MR. S BORTHAKUR (R-1) SYED BURHANUR RAHMAN (R-1) MR. A W AMAN (R-1) MR. D BORA (R-3 & 4) MR. D GOGOI (r-5) MR. D GOGOI (r-5) MR. D GOGOI (r-5) MR. N MAHAJAN (R-3 & 4) MR. J ABBAS (R-1) MR. S A BARBHUYAN (R-1) MR. I BORTHAKUR (R-5) |
| 7 | WITH Crl.Pet./312/2020 | CENTRAL BUREAU OF INVESTIGATION Versus SWETABH SUMAN, CIT (APPEAL) AND 6 ORS | MR. S C KEYAL SC, CBI | MR. B C DAS MR K AGARWAL (R-5) MR. S CHAUHAN MR. A K DAS (R-7) MS. M KUMARI (RI 6) MS. M KUMARI (RI 6) MR B K SINGH MR B K SINGH MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR A CHANDRAN (R-1) MR. A R SHOME MR. D K BHATTACHARYYA (R-7) MR. D BORA (R-2) MR N Z LOTHAN (R-1) MR D NANDI (R-6) MR D NANDI (R-6) MR. P MAZUMDER (R-5 & 6) MR. N MAHAJAN (R-2) MR D AKRAM MR D AKRAM MR. M KALITA r-6) B U LASKAR (R-6) MR. S K GUPTA (R-1) MS. D PEGU |
| 8 | Crl.Pet./223/2022 WITH LCR 1 FILE, B/O | DR. MANIK HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ANR | MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI | MR. R A CHOUDHURY (R-2) MR. R A MAZUMDER (R-2) PP, ASSAM |
| 9 | Crl.A./148/2023 WITH LCR 2 FILE | NOOR MOHAMMAD SARKAR Versus THE STATE OF ASSAM AND 3 ORS. | MR. A AWAL MR. B HUSSAIN MR. N AHMED MR R A AHMED | MS. K YADAV(R-2,3) MS. M BHATTACHARJEE(R-2,3) MR. R ISLAM (R-4) PP, ASSAM MR. R L YADAV(R-2,3) |
| 10 | Crl.Rev.P./516/2023 WITH LCR 2 FILES | TARUN DUTTA Versus THE STATE OF ASSAM AND ANR | MR. U DUTTA MR. B. KUMAR | MR. U K DAS (R-2) MISS. A BARUAH (R-2) PP, ASSAM |
| 11 | Crl.Rev.P./519/2023 FIXED | TARALI DAS Versus THE STATE OF ASSAM | MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN | PP, ASSAM |
| 12 | Crl.Pet./943/2023 WITH LCR 1 FILE(SCANNED), FIXED | ARUP KUMAR ALLAMMAN AND ANR Versus MITALI PATGIRI DAS | MR. K N CHOUDHURY MR S PARASHAR MR. N K HALOI MISS. R R KAKATI MR. K M HASSAN N GAUTAM | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY |
| 13 | Crl.A./19/2024 | KHALIDA ZIA AND ANR. Versus NAZIRUL ISLAM AND ANR. | MR. A AHMED MR. I U CHOWDHURY U U KHAN | PP, ASSAM |
| 14 | Crl.Pet./460/2024 FIXED | KHAIRUL ISLAM Versus THE STATE OF ASSAM | MR A SHARMA | PP, ASSAM |

BAIL HEARING (BA)

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|----|--|--|--|-----------|
| 15 | Bail Appln./950/2024 FIXED | MD. SUBURUDDIN @ SOBURUDDIN Versus THE STATE OF ASSAM | MR. A T SARKAR MR S HUSSAIN MR. A KHALEK | PP, ASSAM |
| 16 | Bail Appln./1104/2024 FIXED | RAJIBUL ALI @ RAJIBUL ISLAM Versus THE STATE OF ASSAM | MR. A T SARKAR MR S HUSSAIN MR. A KHALEK | PP, ASSAM |

BAIL HEARING

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|----|---------------------------------------|---|--|-----------|
| 17 | AB/829/2024 FIXED | SANIDUL ISLAM Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR MR A ISLAM | PP, ASSAM |
| 18 | AB/1150/2024 FIXED | HAFIZUR RAHMAN Versus THE STATE OF ASSAM | MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI | PP, ASSAM |
| 19 | AB/1217/2024 FIXED | SATTAR HUSSAIN Versus THE STATE OF ASSAM | MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR B P SARMAH B SAHA MR. JAYANTA ROY | PP, ASSAM |

ORDERS

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|----|---|--|---|--|
| 20 | CRL.A(J)/113/2018 WITH LCR (FIVE FILES). | RATAN BHUYAN Versus THE STATE OF ASSAM | MS. MEGHALI BARMAN, AMICUS CURIAE | PP, ASSAM |
| 21 | Crl.Pet./403/2019 FIXED | MANSUR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR. | MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN | PP, ASSAM |
| 22 | CRL.A(J)/17/2020 4 Y 10 M 3 D :WITH LCR (FIVE FILES). | ASURUDDIN Versus THE STATE OF ASSAM | MR. P N GOSWAMI(AMICUS CURIAE) | PP, ASSAM |
| 23 | Crl.L.P./32/2020 in CrI.A./7878/2019 | GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR | MR. J AHMED MR A N AHMED | PP, ASSAM |
| | WITH Crl.A./7878/2019 (Filing Number) | GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR | | |
| 24 | Crl.A./215/2021 WITH OFFICE NOTE, LCR 3 FILES & P.B. 1, B/O | MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | MR A DEY (R-2) MS M. DAS (R-2) PP, ASSAM |
| | WITH I.A.(Crl.)/564/2021 in CrI.A./215/2021 | MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 25 | CRL.A(J)/54/2022 5 Y 9 M 1 D :WITH OFFICE NOTE, LCR 2 FILES & P.B. 1 | AKHIL HAZARIKA Versus THE STATE OF ASSAM | MS. D SAIKIA, AMICUS CURIAE | PP, ASSAM |
| 26 | Crl.A./339/2022 WITH OFFICE NOTE & LCR 3 FILES | RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR. | MD. S ALOM MR. M S ALAM | PP, ASSAM |
| | WITH I.A.(Crl.)/810/2022 in CrI.A./339/2022 | RAJIMUL HOQUE Versus THE STATE OF ASSAM AND ANR. | MD. S ALOM | PP, ASSAM |
| 27 | Crl.A./341/2022 WITH OFFICE NOTE & LCR 2 FILES | BHUSAN JYOTI SAHARIA Versus BARANYAJYOTI SAHARIA | MR H R A CHOUDHURY MR S CHAUHAN MR A J GHOSH | MS. RUKMINI BARUA MS. PADMINI BARUA |
| | WITH Crl.A./345/2022 | BHUSAN JYOTI SAHARIA (ON THE DEATH OF BHUPENDRA SAHARIA, HIS SON) Versus DIPJYOTI SAHARIA | MR H R A CHOUDHURY | MS. RUKMINI BARUA MS. PADMINI BARUA |

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| 29 | I.A.(CrI.)/368/2022 WITH LCR 4 FILES & P.B. 1 in CrI.A./144/2022 WITH CrI.A./144/2022 | TAPAN KACHARI Versus THE STATE OF ASSAM | MR. N HASAN MS. S KAKATI MR. A HASAN | MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM |
| 30 | CrI.Pet./1115/2022 WITH LCR 1 FILE, FIXED | TAPAN KACHARI Versus THE STATE OF ASSAM LAL MIA AND ANR Versus THE STATE OF ASSAM AND ANR | MR. N HASAN MS. S KAKATI MR. A HASAN MD I H LASKAR MR. R A MAZUMDER | MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM MR. D HUSSAIN (R-3) MD. E AHMED (R-3) PP, ASSAM |
| 31 | CRL.A(J)/49/2023 4 Y 7 M 5 D :WITH OFFICE NOTE, LCR 4 FILES & P.B. 1 | BULBUL BHUMIJ Versus THE STATE OF ASSAM | MR. KAUSTUV PRAKASH PATHAK (AMICUS CURIAE) | PP, ASSAM |
| 32 | CRL.A(J)/66/2023 1 Y 1 M 9 D :WITH OFFICE NOTE, LCR 4 FILES & P.B. 1 | LAL BABU BHAGAT Versus THE STATE OF ASSAM | MS. DEBASHREE SAIKIA (AMICUS CURIAE) | PP, ASSAM |
| 33 | CrI.A./69/2023 WITH OFFICE NOTE & LCR 4 FILES WITH I.A.(CrI.)/147/2023 in CrI.A./69/2023 | BIPUL GOGOI Versus THE STATE OF ASSAM AND ANR. BIPUL GOGOI Versus THE STATE OF ASSAM AND ANR. | MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA | PP, ASSAM PP, ASSAM |
| 34 | CrI.A./186/2023 1 Y 0 M 9 D :WITH OFFICE NOTE & LCR 4 FILES | AYNAL HAQUE Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA | MR J ISLAM (R-2) MR M R ISLAM (R-2) PP, ASSAM |
| 35 | CrI.A./226/2023 WITH LCR 5 FILES, OFFICE NOTE | SARIFUL ISLAM @ MD. SHARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MD. R ALI MR. A M KHAN MR. R I DEWAN | PP, ASSAM |
| 36 | CrI.Pet./385/2023 WITH LCR 2 FILES (SCANNED) | INAMUL HASAN Versus THE STATE OF ASSAM AND ANR | MR. P MAHANTA MR R K DUTTA MS. P SAHARIA | PP, ASSAM |
| 37 | CrI.A./410/2023 WITH LCR 4 FILES WITH I.A.(CrI.)/1085/2023 in CrI.A./410/2023 | SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY | MS. B SARMA (R-2) PP, ASSAM MS. B SARMA (R-2) PP, ASSAM |
| 38 | CrI.A./428/2023 0 Y 6 M 14 D :WITH LCR 4 FILES, B/O WITH I.A.(CrI.)/1129/2023 in CrI.A./428/2023 | IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR. IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. A T SARKAR S BORGHAIN MS. B DEVI MR. T AHMED MR BAPLU CHAKMA MS S PATAR MR. A T SARKAR MR. T AHMED MS S PATAR | PP, ASSAM MS. A THAKURIA (r-2) PP, ASSAM |
| 39 | I.A.(CrI.)/660/2023 WITH OFFICE NOTE & LCR 3 FILES in CrI.A./169/2023 WITH CrI.A./169/2023 WITH I.A.(CrI.)/411/2023 in CrI.A./169/2023 | NITYA NANDA GOGOI, Versus THE STATE OF ASSAM AND ANR. NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR. NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR. | M K BORAH M K BORAH M AHMED | PP, ASSAM PP, ASSAM |
| 40 | I.A.(CrI.)/973/2023 WITH LCR 2 FILES in CrI.A./284/2023 | SAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ANR. | MR. A M AHMED MR. A AHMED P. GHOSH | PP, ASSAM |

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| | WITH Crl.A./284/2023 | SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH | PP, ASSAM |
| 41 | I.A.(Crl.)/1197/2023 WITH LCR 4 FILES, OFFICE NOTE in Crl.A./456/2023 WITH Crl.A./456/2023 | UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR. | MR A DASGUPTA MR S CHAKRABORTY | PP, ASSAM |
| 42 | Crl.Pet./1323/2023 WITH LCR 1 FILE(SCANNED), FIXED | UJJAL GHOSH Versus THE STATE OF ASSAM AND ANR. NOSHER ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR | MR A DASGUPTA MR S CHAKRABORTY MR M A ISLAM MR J I MONDAL | PP, ASSAM |
| 43 | Crl.L.P./17/2024 in Crl.A./4393/2024 | MANIK CH. DAS Versus CHANDAN KUMAR DEY | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | |
| | WITH Crl.A./4393/2024 (Filing Number) | MANIK CH DAS Versus CHANDAN KUMAR DEY | MR SARFRAZ NAWAZ | |
| 44 | Crl.A./43/2024 WITH LCR 4 FILES | AJIT @ AJAY SARKAR Versus THE STATE OF ASSAM AND ANR | MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE | MR D GOGOI (AMICUS CURIAE R-2) PP, ASSAM |
| 45 | I.A.(Crl.)/294/2024 in Crl.Rev.P./2544/2024 | JAFAR MIYA Versus SAJIDA PARBIN | MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD | |
| 46 | I.A.(Crl.)/339/2024 WITH OFFICE NOTE & LCR 4 FILES in Crl.A./159/2023 WITH Crl.A./159/2023 | ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR. | MRS. B GOGOI MS M BORAH | PP, ASSAM |
| | WITH Crl.A./159/2023 | ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR. | MRS. B GOGOI MR. S RANA MS M BORAH | PP, ASSAM |
| | WITH I.A.(Crl.)/383/2023 in Crl.A./159/2023 | ANAR ALI @ ANOWAR ALI Versus THE STATE OF ASSAM AND ANR. | MRS. B GOGOI MR. S RANA MS M BORAH | PP, ASSAM |
| 47 | I.A.(Crl.)/405/2024 WITH OFFICE NOTE in Crl.A./437/2023 WITH Crl.A./437/2023 | GIRIN GOGOI, Versus THE STATE OF ASSAM, | MR. K BORUAH MS P DAS | PP, ASSAM |
| | WITH Crl.A./437/2023 | GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR. | MR. K BORUAH MS P DAS | PP, ASSAM |
| 48 | I.A.(Crl.)/464/2024 WITH LCR 2 FILES in Crl.Pet./110/2020 WITH Crl.Pet./110/2020 | SMTI MAKANI BARMAN, Versus THE STATE OF ASSAM AND ANR. | MR. A DAS MR. A DAS | PP, ASSAM |
| | WITH Crl.Pet./110/2020 | SMTI MAKANI BARMAN Versus THE STATE OF ASSAM AND ANR. | MR. A DAS | MR. A T SARKAR MR. T AHMED PP, ASSAM |
| 49 | Crl.Pet./484/2024 WITH LCR 3 FILES (SCANNED), FIXED | MD. RUPSAN ALI @ RUPSAN ALI Versus THE STATE OF ASSAM AND ANR. | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK | PP, ASSAM |

HEARING

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| 50 | Crl.A./137/2010 WITH LCR 3 FILES | BANARASI MAHATO Versus BONNAYA GOGOI and ANR, | MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH | MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI |
| 51 | Crl.A./138/2010 WITH LCR 5 FILES AND P.B. 1 | UNION OF INDIA, Versus BALWINDER SINGH and ANR, | MR.S C KEYAL MRD C CHAKRABORTY C.G.C. ASSTT.S.G.I. | MR. D GOGOI(AMICUS CURIAE) |
| 52 | Crl.Rev.P./267/2011 WITH LCR | FIZNUR ALI Versus THE STATE OF ASSAM | MR.J AHMED MR.S DAS MR.T ALI MS.N JAHAN MISSQ DAS MR.K PASHA | PP, ASSAM |
| 53 | Crl.Rev.P./269/2011 WITH LCR (FOUR FILES). | SUREN CH. RAJA Versus SMTI RUMI RAJA HAZARIKA and ANR | MR.A R MEDHI MS M BHATTACHARYA MS.M MAHANTA | MR. S BISWAS MR. S BISWAS PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|---|---|
| MOTION | | | | |
| 1 | WP(C)/6898/2023 FIXED | HIRANYA SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR. R C SAIKIA MS. K SAIKIA MS. N DEY | GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT. |
| 2 | Cont.Cas(C)/264/2024 | MD FAIZUR RAHMAN Versus SHRI KUSHAL DOWARI AND ORS | MR S CHOUDHURY | |
| 3 | Cont.Cas(C)/267/2024 | MITALI BAYAN Versus DR ROBIN KUMAR IPS | MS R DUTTA MS. J KONWAR | |
| 4 | WP(C)/2637/2024 | JUGESWAR NATH Versus THE STATE OF ASSAM AND 9 ORS | MR G G GOGOI A TALUKDAR | SC, P AND R.D. SC, FINANCE |
| 5 | WP(C)/2638/2024 | PRADIP HANDIQUE Versus THE STATE OF ASSAM AND 9 ORS | MR G G GOGOI A TALUKDAR | SC, P AND R.D. SC, FINANCE |
| 6 | WP(C)/2640/2024 | PROMOD GOHAIN Versus THE STATE OF ASSAM AND 9 ORS | MR G G GOGOI A TALUKDAR | SC, P AND R.D. SC, FINANCE |
| 7 | WP(C)/2641/2024 | MD MONSUR ALI @ MONCHUR ALI Versus THE STATE OF ASSAM AND 9 ORS | MR G G GOGOI A TALUKDAR | SC, P AND R.D. SC, FINANCE |
| 8 | WP(C)/2642/2024 | HEMO RAM DAS Versus THE STATE OF ASSAM AND 3 ORS | MR M R ADHIKARI MS M BORAH | GA, ASSAM |
| 9 | WP(C)/2646/2024 | EMDADUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS | MR. D P CHALIHA MS M ROY | GA, ASSAM SC, SEC. EDU. |
| 10 | WP(C)/2647/2024 | SAMMI KASHYAP Versus THE STATE OF ASSAM AND 4 ORS | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN | GA, ASSAM SC, APSC |
| 11 | WP(C)/2655/2024 | GOBINDALAL HALDAR AND 80 ORS Versus THE STATE OF ASSAM AND 4 ORS | MS. S B CHOUDHURY | GA, ASSAM SC, WATER RESOURCE |

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| 12 | WP(C)/2661/2024 | SAYYED ALAM Versus THE STATE OF ASSAM AND 2 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH | SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE |
| 13 | WP(C)/2666/2024 | BABUL SINHA Versus THE STATE OF ASSAM AND 4 ORS | MR. P K ROYCHOUDHURY MR. S SINHA MR. N G KUNDU MR G DEKA | GA, ASSAM |
| 14 | WP(C)/2671/2024 | SAHJAHAN ALI @ SAHJEHAN ALI Versus THE STATE OF ASSAM AND 8 ORS | MR. P K MUNIR MR A RAHMAN MR. A. GAYAN | SC, APSC SC, TECHNICAL EDU. SC, PWD |
| ORDER NO STEPS | | | | |
| 15 | WP(C)/5182/2022 FIXED | SMT. KANCHAN HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR. D J DAS (P-1,2) N GAUTAM MS SABINA AHMED (P-1,2) | SC, HIGHER EDU SC, APSC SC, IRRIGATION |
| ADMISSION | | | | |
| 16 | WP(C)/3753/2016 FIXED | SMT. P. YERAMMA Versus COAL INDIA LTD. CIL and 6 ORS. | MR.P J SAIKIA MR.R S MISHRA MR.P BORDOLOI | MR.A M DUTTA SC, COAL INDIA |
| 17 | WP(C)/4287/2017 FIXED | MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS. | MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI | MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH |
| 18 | WP(C)/2368/2018 | PAWAR GOVIND SHAMRAO Versus THE UNION OF INDIA AND 4 ORS | MR. A K PURKAYASTHA MR. S BHATTACHARJEE MR B ACHARYYA MR. S SHARMA MR. H A SARKAR | MRS. A GAYAN (CGC) (R-1 TO 5) ASSTT.S.G.I. |
| 19 | WP(C)/4020/2020 | DHIRAJ NATH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | DR. B AHMED MD. A SAHAD MR. N HAQUE MR K UDDIN MR. A K AZAD MR. M H ALI MR. H K NATH | MR. R. DHAR, SC, PWD ROAD GA, ASSAM |
| 20 | WP(C)/5309/2020 FIXED | PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS | MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO | GA, ASSAM |
| WITH | | | | |
| I.A.(Civil)/1441/2021 in WP(C)/5309/2020 | | SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. M P SARMA MR. M P SARMA MR. A BORO | GA, ASSAM |
| 21 | WP(C)/5059/2021 FIXED | RAKTIM GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR H TALUKDAR MR. S P SHARMA B R BRAHMA MR. R SARMA MR P R SARMA K AHMED | SC, AG SC, AGRI. DEPARTMENT SC, FINANCE |
| 22 | WP(C)/5309/2021 B/O | MAMONI DEVI Versus THE STATE OF ASSAM AND 5 ORS | MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM | MR. U K NAIR (r-6) SC, AG MR S DEKA (r-6) MR. M P SARMA (r-6) MS S SARMA HAZARIKA (r- 6) MR. A BORO (r-6) MR A CHAKRABORTY (r-6) MS N NEWME (r-6) MR A CHETIA (r-6) SC, PENSION |

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| 23 | WP(C)/5813/2021 | SABITA ROY Versus THE STATE OF ASSAM AND 8 ORS | MR H K J AHMED MR. P MAHANTA MS C DAS MS. M BORGHAIN | GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE |
| 24 | WP(C)/7043/2021 B/O | SATWINDER KAUR Versus THE UNION OF INDIA AND 5 ORS | MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA MR. M P SHARMA | MS S MOCHAHARI (R-1 TO 6) MR. S DUTTA (R-1 TO 6) MRS. A GAYAN MR. S DUTTA (R-1 TO 6) ASSTT.S.G.I. |
| 25 | WP(C)/7353/2021 B/O | SMT. BHARATI DEKA Versus THE STATE OF ASSAM AND 11 ORS. | K U AHMED MS P SARMA MS N HASAN | GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, P H E SC, FINANCE |
| 26 | WP(C)/2829/2022 B/O | ASHIT DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. A R TALUKDAR | GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7) |
| 27 | WP(C)/3385/2022 B/O | RUNU MUKHARJEE Versus UNION OF INDIA AND 2 ORS | MS S BORA MS. N CHAKRABORTY | MR. S K MEDHI ASSTT.S.G.I. |
| 28 | WP(C)/3806/2022 B/O | KARABI MEDHI Versus THE STATE OF ASSAM AND 2 ORS | MR. J KALITA MR D KALITA MS. S. KAR | SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM |
| 29 | WP(C)/3847/2022 B/O | BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. J KALITA MR D KALITA MS. S. KAR | SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3) |
| 30 | WP(C)/5302/2022 | SISURAM MEDHI Versus THE STATE OF ASSAM AND 5 ORS | MR. S ZAMAN MR. M ALAM | GA, ASSAM MR. D SARMA (r-3,4,5) MR. ABU JAHID (r-3,4,5) SC, HANDLOOM AND TEXTILE |
| 31 | WP(C)/1314/2023 | RAMANUJ CHAKRABORTY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | DR G J SHARMA MR S NATH | SC, P AND R.D. |
| 32 | WP(C)/1949/2023 FIXED | MAMILA CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS. | MD S HOQUE MR. M DEKA MR. F A FAROOQUE | MR. S DUTTA (R-6) MS. B SARMA S HAQUE (R-6) MR. H DAS (R-6) DY.S.G.I. |
| 33 | WP(C)/2812/2023 | ANGARAG SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR R SINGHA MS S PATOWARY | SC, HIGHER EDU GA, ASSAM SC, FINANCE |
| 34 | WP(C)/3345/2023 | SAIFUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS. | MR H DAS D BARUAH | GA, ASSAM MR. A M KHAN (R-6) MR Z RAHMAN (R-6) MR S PRODANI (R-6) K ZAMAN |
| 35 | WP(C)/4061/2023 FIXED | PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS | MR M J QUADIR MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| 36 | WITH WP(C)/4182/2023 | RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS. | MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| 37 | WITH WP(C)/4221/2023 | MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS | MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |

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| 38 | WITH WP(C)/4267/2023 | MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS. | MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| 39 | WITH WP(C)/4277/2023 | SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS | MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| 40 | WITH WP(C)/4761/2023 | SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS | MR. K MIRA MR. H A TALUKDAR | SC, P AND R.D. GA, ASSAM |
| 41 | WITH WP(C)/4776/2023 | RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN | SC, P AND R.D. |
| 42 | WITH WP(C)/5175/2023 | BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | SC, P AND R.D. |
| 43 | WITH WP(C)/6627/2023 | MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM | SC, P AND R.D. |
| 44 | WITH WP(C)/106/2024 | PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS | MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI | SC, P AND R.D. GA, ASSAM |
| 45 | WITH WP(C)/666/2024 | SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS | MR. A K BARUAH MR. N MAHAJAN MR A DAS | SC, P AND R.D. |
| 46 | WP(C)/5605/2023 FIXED | AMAR CHANDRA SARMA Versus THE STATE OF ASSAM AND 7 ORS | MR. A D CHOUDHURY | GA, ASSAM SC, AG MR R DHAR SC, HANDLOOM AND TEXTILE SC, FINANCE DEPTT. |
| 47 | WP(C)/5726/2023 FIXED | MISBAH UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM | GA, ASSAM SC, REVENUE |
| 48 | WP(C)/6703/2023 FIXED | MD BASHARATUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS | MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY TANZIM L. CHOUDHURY | GA, ASSAM |
| 49 | WP(C)/293/2024 FIXED | ATUL TIMUNG Versus THE STATE OF ASSAM AND 2 ORS | MR. K SARMA MR. S BORUAH | GA, ASSAM MR B GOGOI (SC, GAD) |
| 50 | WP(C)/537/2024 FIXED | CHAMPAK SONOWAL Versus THE UNION OF INDIA AND 3 ORS | MR. R SARMA MR. K KONWAR | MRS. R DEVI ASSTT.S.G.I. |
| 51 | WP(C)/1171/2024 | PARTHA PRATIM DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR R SINGHA MS S PATOWARY | SC, HEALTH SC, FINANCE |
| 52 | WP(C)/1893/2024 | SK. MD. SELIM MASOOD AND 22 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MR A KHANIKAR R L CHUTIA | SC, P AND R.D. |

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| 53 | WITH WP(C)/5688/2021 | SANTOSH MISRA AND 41 ORS Versus THE STATE OF ASSAM AND 17 ORS | MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM | SC, PNRD |
| 54 | WP(C)/2119/2024 FIXED | PRITHWISH KUMAR CHAKI Versus THE STATE OF ASSAM AND 7 ORS. | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA | GA, ASSAM SC, AG SC, FINANCE |

ORDERS

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|----|--|---|---|---|
| 55 | Cont.Cas(C)/654/2016 FIXED | SRI DHIREN BORO and ANR. Versus SRI BIREN CHANDRA PHUKAN and ORS. | MR.U K DAS MRS.B D SARMA | DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR P NAYAK (R-4) MS. S CHUTIA (R-4) MR A CHALIHA (R-4) MR.KHAYERUDDIN(R-2) |
| 56 | WITH Cont.Cas(C)/658/2016 | BISHWAJIT DAS and 10 ORS. Versus SRI BIREN CHANDRA PHUKAN and ORS. | MR.U K DAS MRB D SARMA | DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR P NAYAK (R-5) MS. S CHUTIA (R-5) MR A CHALIHA (R-5) MR.M BORAH(R-1) |
| 57 | I.A.(Civil)/4182/2019 SINCE DISPOSED OF, WITH OFFICE NOTE FROM REGISTRAR GENERAL in MACApp./17560/2019 WITH MACApp./17560/2019 (Filing Number) WITH I.A.(Civil)/17561/2019 (Filing Number) | NEW INDIA ASSURANCE CO. LTD Versus SMTI. SAMPA SUTRADHAR AND 4 ORS | MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA | MR D K KALITA (R-1,2,3) MR. H SARMA (R-1,2,3) |
| 58 | Cont.Cas(C)/716/2023 FIXED | BIJON HAPILA Versus DIGANTA KUMAR BARUAH AND 7 ORS. | MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS | MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8) |
| 59 | WP(C)/1729/2023 | PRANAB DAS AND 2 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS. | MR. B J MUKHERJEE MR. S BISWAS MS R SAHA MS D DEVI | SC, BTC |
| 60 | WP(C)/4964/2023 | PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS | MRS A K CHOUDHURY MR M CHOUDHURY | MR. J BARMAN (R-4,5,6,7,8,10,11,12,13,14,16,17,19,20,21) SC, THE ASSAM CO OPERATIVE APEX BANK LTD. |
| 61 | WP(C)/6891/2023 FIXED | SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. V RAJKHOWA MR A.J.SARMA | MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I. |

HEARING

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|----|--|---|--|-------------------------------|
| 62 | WP(C)/2194/2016 B/O | SMTI. PRAVATI SAHA ROY Versus THE STATE OF ASSAM AND 5 ORS | MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS | MR.J I BORBHUIYA SC, P H E |
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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

DELIVERY OF ORDER

| | | | | |
|---|------------------------------|---|---|-----------|
| 1 | AB/1058/2024 | JALIL ALI AND ANR. Versus THE STATE OF ASSAM | MRS S RAHANA MR. N J DUTTA P. GHOSH | PP, ASSAM |
|---|------------------------------|---|---|-----------|

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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| | | | | |
|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
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| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
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| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,22nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|---|---|---|--|
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 1 | I.A.(Civil)/3518/2023 in WP(C)/3161/2023 | M/S. VANTAGE POINT COMMUNICATIONS, Versus PUNJAB NATIONAL BANK AND 6 ORS. | MR I S MAZUMDAR | GA, ASSAM SC, PNB |
| | WITH WP(C)/3161/2023 | PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS | MR. A GANGULY MR. A DUTTA MR. A DHANUKA | GA, ASSAM MR I S MAZUMDAR (R-5) |
| 2 | I.A.(Civil)/1434/2024 in Cont.Cas(C)/157/2018 | SMT. ANITA MAHANTA, AND 3 ORS Versus RAJESH PRASAD AND 9 ORS. | MR. R C SAIKIA MS. K SAIKIA | |
| | WITH Cont.Cas(C)/157/2018 | MONJULA MAHANTA AND 4 ORS. Versus RAJESH PRASAD AND 4 ORS. | MR. R C SAIKIA MS. K SAIKIA MS. J TAMULI | MS M HAZARIKA(R2) MS M HAZARIKA(R2) MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MR. B GOGOI (R1) MR P NAYAK (R1) MS. S KHOUND (R3) MS. S KHOUND (R3) MS. N BORDOLOI (R1) |
| | WITH I.A.(Civil)/2259/2019 in Cont.Cas(C)/157/2018 | MONJULA MAHANTA AND 4 ORS. Versus RAJESH PRASAD AND 4 ORS. | MR. R C SAIKIA MS. R GOHAIN | |
| ADMISSION | | | | |
| 3 | WP(C)/4225/2015 | NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M RAHMAN MR. D DAS MR. I AHMED MD. GIASH UDDIN | MR. P K ROY (R-6) MR. K K NANDI (SC, ESIC) C.G.C. MR. B CHAKRAVARTY(R-4) MR. B GOGOI (SC, HEALTH DEPT.(R-2)) MS. T BEGUM (R-1) MS. M DUTTA (R-6) SC, FINANCE (R-2-3) SC, HEALTH (R-1) ASSTT. S.G.I.(R-4) MS. A CHAKRABORTY (R-6) |

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| | <p>WITH I.A./954/2016 in WP(C)/4225/2015</p> | <p>NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS</p> | <p>MRM RAHMAN MR.D DAS MR.I AHMED MD.GIASH UDDIN</p> | <p>MR.P K ROY(R-6) MR.K K NANDIR-1 C.G.C. MR.B CHAKRAVARTY(R-4) MS.T BEGUM(R-1) MS.M DUTTA(R-6) MS.A CHAKRABORTY(R-6) ASSTT.S.G.I.(R4) SC, FINANCE(R2-3) SC, HEALTH(R1)</p> |
| 4 | WP(C)/4242/2015 | <p>RIMAL AMSIH Versus THE STATE OF ASSAM AND 2 ORS</p> | <p>MR.P N GOSWAMI MR.I KALITA</p> | <p>GA, ASSAM SC, TAC MR. D SAIKIA(SAAG,R-1) SC, S E C</p> |
| 5 | WP(C)/6635/2015 | <p>SRI PHILIP NARZARY Versus THE STATE OF ASSAM and 6 ORS.</p> | <p>MR. M K DAS MS. Z ANJUM MR. R DOLEY MR. R KAMAN MR. D GHOSH</p> | <p>MR. D DAS (R-7) MS. S HAZARIKA (R- 3 TO 6) MR. D UPAMANYA (SC, HEALTH, R-1) MS. A DAS (R-2) SC, NHM</p> |
| 6 | WP(C)/6840/2015 | <p>HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS</p> | <p>MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI</p> | <p>GA, ASSAM</p> |
| 7 | WP(C)/6905/2015 | <p>SMTI. CHINU ROUTH DAS Versus THE STATE OF ASSAM AND 5 ORS</p> | <p>MR.I ALAM MR.T SK</p> | <p>GA, ASSAM MR.S K TALUKDAR SC, HEALTH</p> |
| 8 | WP(C)/2024/2016 FIXED | <p>NIRANJAN HAZARIKA Versus THE UNION OF INDIA and 4 ORS</p> | <p>MR.P HAZARIKA MR.M CHOUDHURY</p> | <p>MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.</p> |
| 9 | WP(C)/7009/2016 | <p>M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS</p> | <p>MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY</p> | <p>GA, ASSAM MS P.R. MAHANTA, SC, REVENUE</p> |
| 10 | WP(C)/3173/2017 FIXED | <p>TAPAN CHANDRA RAY and ANR. Versus THE STATE OF ASSAM and 7 ORS.</p> | <p>MR. S C BISWAS MR. I HUSSAIN MR. R DE MS. J BORAH</p> | <p>GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR. S P CHOUDHURY SC, BTC SC, FOREST AND ENVIRONMENT DEPARTMENT</p> |
| 11 | WP(C)/7457/2018 FIXED (FOR DISMISSAL) | <p>PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.</p> | <p>MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN</p> | <p>GA, ASSAM SC, GDD SC, G M D A SC, REVENUE</p> |
| | <p>WITH I.A.(Civil)/1861/2023 in WP(C)/7457/2018</p> | <p>PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.</p> | <p>MR. R DUBEY MS. A B KAYASTHA</p> | <p>GA, ASSAM SC, G M D A</p> |
| 12 | WP(C)/4395/2022 | <p>M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS</p> | <p>MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA</p> | <p>GA, ASSAM MR. R DUBEY(R-7) MS. A B KAYASTHA(R-7) SC, G M D A</p> |
| | <p>WITH I.A.(Civil)/1387/2023 in WP(C)/4395/2022</p> | <p>M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS</p> | <p>MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH</p> | <p>GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A</p> |

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| 13 | WITH WP(C)/6254/2023 | USHA DUGAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A BISWAS | MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MS. A B KAYASTHA (R7) SC, FINANCE SC. REVENUE SC, G M D A |
| 14 | WITH WP(C)/7355/2023 | ISMAILUR RAHMAN AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A DHAR MISS S ROY MD F FARIDI | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GDD SC, G M D A SC, FINANCE |
| 15 | WP(C)/8657/2018 FIXED | ON THE DEATH OF NOOR ELAHI AHMED, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS | MS. R CHOUDHURY | GA, ASSAM MR. R BORPUJARI SC, REVENUE |
| | WITH I.A.(Civil)/182/2019 in WP(C)/8657/2018 | ON THE DEATH OF NOOR ELAHI AHMED,HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 6 ORS | MS. R CHOUDHURY | GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE |
| 16 | WITH WP(C)/7746/2018 | AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MS. R CHOUDHURY MR D. CHAKRABORTY | MR. R BORPUJARI SC, REVENUE |
| | WITH I.A.(Civil)/183/2019 in WP(C)/7746/2018 | AKTARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MS. R CHOUDHURY MR D CHAKRABORTY | GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE |
| 17 | WITH WP(C)/7811/2018 | ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MS. R CHOUDHURY MR D CHAKRABORTY | SC, REVENUE MR. R BARPUJARI |
| | WITH I.A.(Civil)/185/2019 in WP(C)/7811/2018 | ANHOOR ELAHI AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MS. R CHOUDHURY MR D CHAKRABORTY | GA, ASSAM MR P S DEKA MR R DHAR SC, REVENUE |
| 18 | WITH WP(C)/907/2019 | ZIMI AHMED Versus THE STATE OF ASSAM AND 6 ORS. | MS. S SARMA MR. J ROY MR. C CHAKRAVARTY | GA, ASSAM SC, REVENUE |
| 19 | WP(C)/5826/2019 | ANJANA SINGH Versus SILCHAR DEVELOPMENT AUTHORITY AND ANR. | MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR | MR. S P CHOUDHURY MR. L R MAZUMDER MR. A Z AHMED MR K BISWAKARMA |
| 20 | WP(C)/5873/2019 | RIMA DUTTA Versus JORHAT MUNICIPAL BOARD AND 4 ORS. | MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR. M SAHEWALLA | MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, J M B |
| 21 | WP(C)/9239/2019 | ABDUL MATIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS. | MR. B P SINHA MR. I AHMED | SC, GMC SC, G M D A SC, GDD |
| 22 | WP(C)/9257/2019 | SATYENDRA SINGH HAZARI Versus STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS. | MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MS. Y S PHOM MR A TALUKDAR | GA, ASSAM MR. K MIRA MR S S ISLAM |

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| 23 | WP(C)/18/2020 FIXED | JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS. | MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN | MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I |
| 24 | WP(C)/3325/2020 CAVT. NO.0411/2020 | NITYANANDA DAS Versus THE STATE OF ASSAM AND 4 ORS | | MR. M DAS SC, AFDC FOR CAVEATOR |
| | WITH | | | |
| 25 | WP(C)/2894/2020 | JAHAR DAS Versus THE STATE OF ASSAM AND 4 ORS | MS. M BHATTACHARJEE | MR. K N CHOUDHURY MR. R M DEKA MR. M DAS MS. M D BORA, SC (R-1) SC, AFDC |
| 26 | WP(C)/3370/2020 | SAHAR ALI Versus THE STATE OF ASSAM AND 7 ORS. | MD H R AHMED MD A ISLAM | GA, ASSAM SC, APDCL |
| 27 | WP(C)/5467/2020 | ASHOK KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 6 ORS | MRS. K DEVI MR. D K JAIN MS D ANGANA | MR M CHETIA (R-7) MR M CHETIA (R-7) SC, WATER RESOURCE MS. U. DAS, ADDL. SR. GA, ASSAM |
| | WITH | | | |
| 28 | WP(C)/5408/2020 | PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS | MRS. K DEVI MR. D K JAIN MS D ANGANA | MR M CHETIA (R-7) SC, WATER RESOURCE SC, REVENUE |
| | WITH | | | |
| 29 | WP(C)/5441/2020 | RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS | MRS. K DEVI MR. D K JAIN MS D ANGANA | MR M CHETIA (R-7) SC. WATER RESOURCE DEPTT. SC, REVENUE |
| | WITH | | | |
| 30 | WP(C)/5720/2020 | PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 6 ORS | MRS. K DEVI MR. D K JAIN MS D ANGANA | MR M CHETIA (R-7) MR M CHETIA (R-7) SC, WATER RESOURCE SC, REVENUE |
| 31 | WP(C)/4567/2021 | NILUTPAL BARTHAKUR Versus THE UNION OF INDIA AND 7 ORS | MR. M R SODIAL MR S AHMED MS S Z HAYAT | MR C BARUAH (R 9) GA, ASSAM MR S MUKTAR (r-4 to 7) SC, NHAI MS. A DAS (r-4 to 7) MR. B DEKA (C.G.C., R1) MR. M H SAIKIA (R-8) ASSTT.S.G.I. |
| 32 | WP(C)/6309/2021 FIXED | MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS | MR. D DAS SR. ADV MR P SARMA | SC, PWD |
| 33 | WP(C)/6516/2021 | FULERCHAR GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND 5 ORS | MR H SARMA MR A D CHOUDHURY | MR. N GOSWAMI GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT) |
| 34 | WP(C)/7392/2021 FIXED | DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS | MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD |
| 35 | WP(C)/7499/2022 B/O | SANTOSH JAISWAL Versus STATE BANK OF INDIA AND 4 ORS | Mukesh Sharma MR. M BISWAS | MR. A PARVEZ MR D GOGOI J SINGPHO |
| 36 | WP(C)/225/2023 | PRAKASH DUTTA AND 6 ORS. Versus STATE OF ASSAM AND 5 ORS. | MR. B K DAS MR H P GUWALA MR. H P NEOG | GA, ASSAM SC, PWD SC, REVENUE |
| 37 | WP(C)/3449/2023 FIXED | MOTAHIR ALI TAPADAR AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. P HAZARIKA | SC, CO OP |

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| 38 | WITH WP(C)/2171/2023 | EAST BADARPUR CO- OPERATIVE SOCIETY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | SC, CO OP MR. R A CHOUDHURY, (R-8-15) MR. R A MAZUMDER, (R--15) |
| 39 | WP(C)/514/2024 | MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS | MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA | GA, ASSAM SC, REVENUE |
| 40 | WP(C)/808/2024 | ZIABUR RAHMAN KHAN Versus THE STATE OF ASSAM AND 3 ORS | MR H K DAS MR. U PATHAK MR N K SARMA | GA, ASSAM |
| BAIL HEARING (BA) | | | | |
| 41 | Bail Appln./1157/2024 FIXED. | BISWAJIT NAMASUDRA Versus THE STATE OF ASSAM | MR. S DAS MD A S AHMED MRS. A DAS | PP, ASSAM |
| BAIL HEARING | | | | |
| 42 | AB/190/2024 | ANIL MUCHAHARY Versus THE STATE OF ASSAM | MR. N DUBEY MS. M DAIMARY MS M AHMED | PP, ASSAM |
| 43 | AB/982/2024 WITH SCANNED COPY OF CASE RECORD. FIXED. | ANOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM | MR S ISLAM | PP, ASSAM |
| 44 | AB/1064/2024 FIXED | MUBARAK HUSSAIN Versus THE STATE OF ASSAM | MR. S RANA MR A RAHMAN M ISLAM | PP, ASSAM |
| ORDERS | | | | |
| 45 | Cont.Cas(C)/577/2014 WP(C) 1568/13 WP(C) 2767/14 (BOTH D/O) | SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS. | MR.S P CHOUDHURY | MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3) |
| 46 | Cont.Cas(C)/65/2016 | RELIEF FAMILIES WELFARE SERVICE SOCIETY Versus T.Y. DAS and 8 ORS | MR.M SARANIA MR.S U AHMED MR.J K BHUYAN | MR.D SAIKIA(Sr.Adv.)(R-2&3) MR.M BHAGABATI(R-3) MSG BORAR-3 MR.H K MAHANTA(R-1&2) MR.B GOGOI(R- 2&3) MR. P NAYAK MR. P NAYAK MR.R D BHUYAN(R-1&2) |
| 47 | WP(C)/3784/2017 | SAHJAHAN ALI and 36 ORS. Versus THE UNION OF INDIA and 5 ORS. | MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA | GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY |
| 48 | Cont.Cas(C)/166/2018 | DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS. | MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR | MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. N GOSWAMI MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2) |

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| 49 | WP(C)/5955/2019 | LILIMA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR. N H MAZARBHUIYAN MR. N ISLAM | SC, PNDR |
| 50 | Cont.Cas(C)/15/2020 | TILOK GAON RANCHAIDHAN SAMABAI SAMITY (TRSS) Versus HABIBUR RAHMAN | MR. P KATAKI MRS R BEGUM MR D KALITA | MR. S S ROY MR. S BORTHAKUR |
| 51 | WP(C)/214/2021 | NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. N BORAH MR H MAZUMDER MR P K BORA | MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r-7) MS K SARMA (r-7) |
| 52 | WP(C)/1668/2021 | RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS | MR S DAS MR. H A SARKAR | SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE |
| 53 | WP(C)/1340/2022 | GAUTAM ROY FANS CLUB AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | GA, ASSAM |
| 54 | WP(C)/8152/2022 | PRADIP DEORI Versus THE STATE OF ASSAM AND 5 ORS | MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA | MR. K M HALOI (LEGAL AID COUNSEL FOR R-7) SC, REVENUE |
| 55 | MC/29/2024 WITH LCR, WP(C) 5464/2021(D/O) in WP(C)/5464/2021 | DEOKI BERIA Versus THE ASSAM BOARD OF REVENUE AND 2 ORS | MR. K KALITA | SC, REVENUE |
| 56 | I.A.(Civil)/441/2024 in Review.Pet./1399/2024 | DELBAR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS | MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM | GA, ASSAM SC, REVENUE |
| | WITH Review.Pet./1399/2024 (Filing Number) | DELBAR ALI AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS (A) | MR. S A AHMED | |

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LEAVE NOTE OF ADVOCATES FOR 22/05/2024

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|-----|--------------------|------------|----|------------|
| 1) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 2) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 3) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 4) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 5) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |
| 6) | MR D K DAS | 20-05-2024 | To | 10-06-2024 |
| 7) | MR. B BARMAN | 13-05-2024 | To | 22-05-2024 |
| 8) | MR. P A AHMED | 13-05-2024 | To | 25-05-2024 |
| 9) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
| 10) | MR I HASSAN | 16-05-2024 | To | 22-05-2024 |
| 11) | MR S KHOUND | 22-05-2024 | To | 28-05-2024 |
| 12) | MR. T ISLAM | 20-05-2024 | To | 30-05-2024 |
| 13) | MR. A K TALUKDAR | 20-05-2024 | To | 04-06-2024 |
| 14) | MR. A BHATTACHARYA | 22-05-2024 | To | 22-05-2024 |
| 15) | MR S C PANDIT | 22-05-2024 | To | 30-05-2024 |
| 16) | MR I AHMED | 24-05-2024 | To | 24-05-2024 |
| 17) | MR. DITUL DAS | 21-05-2024 | To | 24-05-2024 |